

LOK SABHA

List of Questions for ORAL ANSWERS
Monday, July 19, 2021/Ashadha 28, 1943 (Saka)

(Ministries of Corporate Affairs; Culture; Education; Finance; Labour and Employment; Petroleum and Natural Gas; Skill Development and Entrepreneurship; Steel; Tourism; Tribal Affairs)

(कॉर्पोरेट कार्य; संस्कृति; शिक्षा; वित्त; श्रम और रोजगार; पेट्रोलियम और प्राकृतिक गैस; कौशल विकास और उद्यमिता; इस्पात; पर्यटन; जनजातीय कार्य मंत्रालय)

Total Number of Questions — 20

Impact of Covid-19 Pandemic on Indian Tourism Industry

†*1. SHRI RAMESH CHANDER KAUSHIK:
SHRI RAJU BISTA:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has constituted any working group to assess the impact of Covid-19 pandemic on tourism industry and if so, the details thereof along with the quantum of loss in terms of job losses and foreign exchange loss, State/UT-wise;

(b) the number of foreign tourists visited the country during first and second waves of Covid-19;

(c) whether the Government has received proposals from various States including Haryana, North-Eastern States, West Bengal, Odisha, Maharashtra and Tamil Nadu for new projects for comprehensive development/rejuvenation of tourism sector, allocation of more funds, giving moratorium to loans availed by tourism industry after the pandemic, etc., if so, the details thereof and the action taken thereon;

(d) whether the Government has set up/plans to set up a Vaccine Certification Programme for foreign tourists; and

(e) the details of hotels/homestays/tourist services/organizations registered with the Ministry in various States including Darjeeling and Kalimpong districts?

Stimulus Package for Covid-affected Sectors

*2. SHRI RAJVEER SINGH (RAJU BHAIYA):
DR. SUKANTA MAJUMDAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has recently announced Rs.6.28 lakh crore stimulus package to boost Covid-affected sectors and if so, the details thereof;

(b) whether the Government has planned to offer guarantees to banks for lending to microfinance sector and if so, the details thereof;

(c) whether the Government has also planned to increase the size of Emergency Credit Line Guarantee

Scheme (ECLGS) to Rs.4.5 lakh crore from Rs.3 lakh crore and if so, the details thereof;

(d) whether the Government has planned to give loan guarantees to tourism sector under ECLGS and free visa for first 5 lakh tourists once borders re-open and if so, the details thereof; and

(e) the other important steps being taken by the Government during the Covid-19 pandemic in this regard?

Increasing Prices of Petroleum Products

*3. SHRI N.K. PREMACHANDRAN:
SHRI K. MURALEEDHARAN:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether it has come to the notice of the Government that the prices of petrol and diesel are increasing;

(b) if so, the action taken to make available petrol and diesel at reasonable prices;

(c) whether it has come to the notice of the Government that the duties and taxes on petrol and diesel are more than the cost thereof and if so, the action taken thereon;

(d) the details of the number of times the Government has increased the prices of petroleum products like diesel, petrol and domestic LPG cylinder during the last six months; and

(e) whether the Government has taken any steps to reduce the prices of petroleum products and if so, the details thereof?

CSR Spending in Rajasthan

†*4. SHRI HANUMAN BENIWAL:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) the details of the criteria and provisions laid down for the industries and the oil, gas and energy sector companies for spending the Corporate Social Responsibility (CSR) funds;

†Original notice of the question received in Hindi.

(b) whether the Government proposes to issue instructions for spending the full amount of CSR funds of the oil, gas and energy sector companies operating in Western Rajasthan including Barmer, Jaisalmer and Jalore districts on the development activities in the concerned districts itself in view of the backwardness of these districts;

(c) if so, the details thereof along with the time by which the said instructions are likely to be issued;

(d) if not, the reasons therefor; and

(e) the item-wise and activity-wise details of expenditure under CSR fund by the companies operating in Barmer, Jaisalmer, Jalore, Nagaur, Jodhpur and Pali districts of Rajasthan during the last three years along with the amount of CSR fund of the companies operating in these districts spent in other States?

Promotion of online education

*5. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the 15th Finance Commission has allocated Rs.5,000 crores for promotion of online education in the country;

(b) if so, the details thereof;

(c) whether any assessment has been made about the requirement of laptops for college students in the country;

(d) if so, the details thereof with a particular reference to Andhra Pradesh; and

(e) the details of the action plan prepared/being prepared to spend this amount within the award period?

Wage Revision in LIC

†*6. SHRI SATYADEV PACHAURI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the proposal regarding wage revision of officers and staff working in the Life Insurance Corporation of India is pending with the Government since the year 2017;

(b) if so, the details thereof along with the time by which the Government is likely to consider the said proposal; and

(c) the reasons for delay in this regard?

Development of Tourist Places in Odisha

*7. SHRI SURESH PUJARI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether there has been any plan to develop various tourist places which are of historical importance like Bara Pahar, Nrusinghnath, Ganiapali, Ghensh, etc. of Bargarh district and Kuilighuar, Bikramkhoh, Gujapahar, Hirakud reservoir of Jharsuguda district of Odisha;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has sent a delegation of experts to visit these heritage places and prepare DPR for protection, development and beautification of these centres of tourist attraction;

(d) whether there is any proposals/suggestions from the State Government for the development of these historical locations; and

(e) if so, the progress made so far in this regard?

Impact of Rising Excise Duties and on Fuel/LPG Taxes

*8. DR. A. CHALLAKUMAR:
DR. AMAR SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has assessed the impact of rising excise duties and taxes on fuel/Liquefied Petroleum Gas (LPG) on income inequality;

(b) if so, the details of the incidence of fuel excise duties on varying income groups of the population;

(c) whether the Government has made any assessment about how rising fuel excise duties can increase costs of goods and inflation; and

(d) if so, the detailed assessment of the impact of current fuel excise duties on inflation?

Eklavya Model Residential Schools

†*9. SHRIMATI JASKAUR MEENA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of the scheme of setting up Eklavya Model Residential Schools across the country including the present status thereof;

(b) whether the Government has identified locations in Rajasthan in this regard;

(c) if so, the details thereof including the details in respect of Dausa district;

(d) whether the Government has sanctioned any funds for the Government of Rajasthan in this regard;

(e) if so, the details thereof; and

(f) the time by which the said schools are likely to be set up?

Basic Amenities at Ancient Temples and Monuments

†*10. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government proposes to provide basic amenities like drinking water, toilets, parking, approach roads, etc. and guides to the tourists visiting the monuments, historical temples and world heritage sites in order to promote tourism;

(b) if so, the monument-wise details thereof;

(c) whether the Government has taken/proposes to take steps for beautification of and to provide the said facilities in tribal dominated areas in the country including Maharashtra, particularly the famous ancient cave and temple of Lingo Jango, deity of Tribes, located in Kachargad in Salekasa Taluka of Gondiya district, Markanda Devasthan in Chamorshi Taluka and Holy shrine of Lord Rama located in Ramdegi in Chimur Tehsil of Chandrapur district under the Parliamentary Constituency of Gadchiroli-Chimur; and

(d) the State/UT-wise details thereof along with the requests received from the public representatives in this regard ?

Production of Natural Gas

*11. SHRI VELUSAMY P.:
SHRI SHANMUGA SUNDARAM K.:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the total production of natural gas in MMSCMD (million metric standard and cubic meter per day) in the country and the quantum of natural gas imported during the last three years and the current year;

(b) whether the Government is having any proposal for e-bidding platform to promote its market price and if so, the details thereof;

(c) whether the gas producing companies or its subsidiaries will be allowed to bid under this platform so that the gas producing companies do not charge exorbitant price from the consumers;

(d) whether the Government is having any specific provision for MSME industries to bid separately under a fixed price mechanism; and

(e) if so, the details thereof and if not, the reasons therefor?

Job Loss

†*12. KUNWAR DANISH ALI:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the reasons for decline in employment avenues and less number of new employments during the last few years in spite of increase in growth rate;

(b) the number of persons who have lost their jobs during the last five years and the details thereof; and

(c) the steps being taken by the Government to increase employment avenues?

Phase III of Pradhan Mantri Kaushal Vikas Yojana

†*13. DR. MANOJ RAJORIA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the number of districts in the country where the phase-III of the Pradhan Mantri Kaushal Vikas Yojana launched in January, 2021 has been started;

(b) the targets fixed along with the amount of funds estimated to be spent on said phase-III;

(c) the number of persons benefitted under Phase-I and Phase-II of the said scheme along with the amount of funds spent in this regard; and

(d) the State-wise details thereof?

Schemes for Tribals Welfare in Jharkhand

*14. DR. NISHIKANT DUBEY:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government is aware of quantum of funds allocated and utilised by the State Government of Jharkhand for schemes of tribal welfare during the last three years and the current year;

(b) if so, the details of the amount utilised along with the details of works undertaken using these funds; and

(c) if not, the reasons therefor?

Inclusion under 15th Finance Commission

*15. SHRI VE. VAITHILINGAM:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Union Territory (UT) of Puducherry is yet to be included under the terms of reference of the 15th Finance Commission, despite repeated requests from the Government of Puducherry and if so, the details thereof;

(b) whether the Government of UT of Jammu and Kashmir which is also a UT with Legislature has been included under the ambit of the 15th Finance Commission and if so, the details thereof; and

(c) whether the Union Government will come forward to include the UT of Puducherry under the terms of reference of the 15th Finance Commission and if so, the details thereof?

Technical Education Quality Improvement Programme

*16. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is making continuous efforts to convince the Focused State Governments to prepare a sustainability plan for the Technical Education Quality Improvement Programme (TEQIP-III) of the Government to continue the services rendered by the faculties engaged to upgrade the engineering education in the focused States;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken by the Government to safeguard this technical force engaged under TEQIP-III for which the programme period has ended in March, 2021?

New Kendriya Vidyalayas in Maharashtra

*17. SHRI VINAYAK RAUT:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is planning to set up new Kendriya Vidyalayas (KVs) in Sindhudurg and Ratnagiri Districts of Maharashtra;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the criteria laid down for opening of such new KVs?

Indian Economy

*18. SHRI GIRISH BHALCHANDRA BAPAT:
SHRI RAHUL RAMESH SHEWALE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Indian economy has contracted 7.3 per cent during financial year 2021 for the first time in more than 40 years, if so, the details thereof and the reasons therefor;

(b) whether the value of greenfield Foreign Direct Investment (FDI) into India contracted 19 per cent in 2020 and the second wave of the pandemic lead to a larger dip in 2021 and if so, the details thereof;

(c) whether the outbreak has severely hit main investment destinations and if so, the details thereof;

(d) whether the developed economies expect to record healthy growth benefiting from their rapid vaccination drives; and

(e) if so, whether India is expected to be a laggard because of second wave and the tardy pace of vaccination and if so, the response of the Union Government thereon?

Employment Rate

*19. SHRI SUNIL KUMAR MONDAL:
SHRI PRATAPRAO JADHAV:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of the employment/unemployment rate in India during the last five years and the current year, State/UT-wise;

(b) whether the rate of unemployment has rapidly increased during the last three years and the current year and if so, the reasons therefor; and

(c) the steps taken/proposed to be taken by the Government to create more employment opportunities in the country?

Tribal Ecosystem

*20. SHRIMATI SAJDA AHMED:
SHRI MANOJ TIWARI:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of the initiatives taken by the Government along with the funds allocated for the transformation of the tribal ecosystem in the country;

(b) whether the Government proposes to take steps for the conservation and development of religious places of the tribals across the country; and

(c) if so, the details thereof?

NEW DELHI;

July 13, 2021

Ashadha 22, 1943 (Saka)

UTPAL KUMAR SINGH

Secretary General

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LOK SABHA

List of Questions for WRITTEN ANSWERS
Monday, July 19, 2021/Ashadha 28, 1943 (Saka)

(Ministries of Corporate Affairs; Culture; Education; Finance; Labour and Employment; Petroleum and Natural Gas;
Skill Development and Entrepreneurship; Steel; Tourism; Tribal Affairs)

(कॉर्पोरेट कार्य; संस्कृति; शिक्षा; वित्त; श्रम और रोजगार; पेट्रोलियम और प्राकृतिक गैस; कौशल विकास और उद्यमिता; इस्पात; पर्यटन;
जनजातीय कार्य मंत्रालय)

Total Number of Questions — 230

COVID-19 in Tribal Areas

1. SHRI PRATHAP SIMHA:
SHRI D.M. KATHIR ANAND:
SHRI ANNASHEB SHANKAR JOLLE:
SHRI B.Y. RAGHAVENDRA:
DR. UMESH G. JADHAV:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the measures being taken by the Government to ensure the vaccination of Tribal people and if so; the details of the percentage of tribal people vaccinate, State wise;

(b) the impact of COVID-19 on the people in tribal areas and if so, the details of the causalities from tribal areas State wise;

(c) the details of the percentage of death due to COVID-19 in tribal areas?

ESIC Hospital in Thoothukkudi

2. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has decided to give the construction work of the 100-bedded ESIC Hospital in Thoothukkudi to CPWD, if so, the present status of the hospital project;

(b) whether the construction work has started in the proposed site and if so, the details thereof; and

(c) if not, the reasons therefor?

Online Transactions

- †3. SHRI SUNIL KUMAR SONI:
SHRI VIJAY BAGHEL:
SHRI ARUN SAO:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether online shopping has increased in the country particularly during the time of COVID-19 pandemic;

(b) if so, the details thereof;

(c) whether the Government has prepared any guidelines to prevent fraud and illegal transactions in online shopping;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the total revenue loss incurred by the Government in this regard?

Model degree colleges

- †4. SHRI DEVJI M. PATEL:
SHRI RANJEETSINGH HINDURAO NAIK
NIMBALKAR:
SHRI JASWANT SINGH BHABHOR:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) refer to the reply given to the unstarred question number 1629 dated 02.03.2020 and State whether central assistance has been given to States for setting up model degree colleges to improve the standard of higher education in aspirational districts;

(b) if so, the State-wise details thereof;

(c) the details of the budget allocated for basic infrastructure of these degree college especially from technology point of view;

(d) whether the construction work of Model Degree College in Sirohi district, Rajasthan/Satara and Solapur district, Maharashtra and Dahod district of Gujarat could not be commenced in the absence of budgetary allocations due to the lack of budget and if so, the time by which these Model Degree Colleges are likely be ready in the said places and whether any time frame has been fixed for it?

Pradhan Mantri Atmanirbhar Bharat Rojgar Yojana

5. SHRI KRIPANATH MALLAH:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the salient features of the Pradhan Mantri Atmanirbhar Bharat Rozgar Yojana;

(b) the details of the funds sanctioned, allocated and utilized under this scheme so far within Assam;

(c) the details of the number of beneficiaries covered under this scheme within Assam so far;

(d) the details of the target set and achievements made so far along with its response; and

(e) the steps being taken by the Government to cover the wider section of target beneficiaries in the State under this scheme?

Promotion of Digital Banking

6. SHRI SUDHAKAR TUKARAM
SHRANGARE:
SHRI RAMESH BIDHURI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is considering to set up a Digital Banking Infrastructure Corporation;

(b) if so, the details thereof; and

(c) the steps taken by the Government to facilitate digital banking, door step banking services, and also digital lending platforms to the people across the country?

Share of Central Taxes

†7. SHRI RAMCHARAN BOHRA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government allocates share of central taxes to all the State Governments for union budget schemes;

(b) if so, the details of the share of central taxes allocated to the State Governments during the last three years, state-wise;

(c) the amount of funds allocated to the State of Rajasthan from the said funds under various heads during the current financial year; and

(d) the details of funds allocated, scheme-wise?

Building and other Construction Workers

8. SHRI C.N. ANNADURAI:
SHRI B.Y. RAGHAVENDRA:
SHRI DHANUSH M. KUMAR:
SHRI GAJANAN KIRTIKAR:
SHRI GAUTHAM SIGAMANI PON:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the building and other construction workers (BOCW) who are the most vulnerable segment of the unorganised sector workers in India have suffered severely during lockdown which was announced due to

second wave of covid-19 pandemic and if so, the details thereof;

(b) whether his ministry had issued advisory to State Government to disburse cash assistance to these construction workers;

(c) if so, the details of the cash assistance disbursed and the criteria fixed for transfer of cash assistance;

(d) whether the government has taken steps to provide employment to these construction workers who are migrant labourers working in different states far away from their native places; and

(e) if so, the details thereof and if not, the corrective steps taken in this regard?

Kendriya Vidyalayas and Jawahar Navodaya Vidyalayas

†9. DR. DHAL SINGH BISEN:
SHRI. RAMESH CHANDRA MAJHI:
SHRI ACHYUTANANDA SAMANTA:
SHRI MAHESH SAHOO:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the number of Jawahar Navodaya Vidyalayas and Kendriya Vidyalayas opened in the country from 2014 onwards till date, Constituency-wise including Nabarangpur Parliamentary constituency of Odisha ;

(b) whether the Government proposes to set up new JNV in every district/ sub-division/ block headquarters of Odisha in the coming years and if so, the details of the timeline therefor ;

(c) whether any memorandum has been submitted for a new KV in Talcher District and if so, the reaction of the Government thereto ;

(d) whether the Government proposes to upgrade the existing KV and JNV by providing digital libraries and modernized laboratory equipments etc. and if so, the details thereof; and

(e) whether the JNV in Odisha are running with teachers on contract basis to meet the shortage of teachers and if so, the details thereof and if not, the details of teacher strength in these schools ?

Investment by Financial Institutions

†10. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Indian Financial Institutions particularly Industrial Development Bank of India has invested thousands of crores rupees in various companies of major industrial houses and now that amount has been written off showing them as Non Performing Assets;

(b) if so, whether the Government proposes to takes necessary steps to conduct a high level enquiry or

enquiry by Central Bureau of Investigation into this matter; and

(c) if so, the details thereof and if not, the reasons therefor?

Skill Development of Women

11. SHRI G.M. SIDDESHWAR:
MS. RAMYA HARIDAS:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether it is a fact that the schemes being implemented by the Union Government for skill development of women to increase their employability have achieved the desired results during the last three years;

(b) if so, the details thereof, State and scheme/ programme-wise and if not, the reasons therefor;

(c) whether cases of irregularities/ corruption in the implementation of the said schemes have come to the notice of Government during this period; and

(d) if so, the details thereof, State and Scheme/ programme-wise along with the action taken/being taken by the Union Government so far?

Inclusion of Petrol and Diesel under GST

12. SHRI S. MUNISWAMY:
SHRI N.K. PREMACHANDRAN:
SHRI ANTO ANTONY:
DR. T.R.PAARIVENDHAR:
SHRIMATI SARMISTHA SETHI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details and total number of essential items/ services which are not covered under the Goods and Services Tax (GST) since its implementation along with the reasons for not including petrol and diesel under GST;

(b) whether the Government has received any representations requesting to bring petrol and diesel under the purview of GST and if so, the details thereof and the action taken thereon;

(c) whether the Government has recently convened GST Council meeting and if so, the details of the meeting held in the month of June and July 2021;

(d) whether the GST Council has discussed about bringing petrol, diesel and LPG under the purview of GST and has also consulted the States in this regard and if so, the details and the outcomes thereof along with the benefits to the consumers when petrol and diesel are included under GST;

(e) the number of States which have supported and objected to bring petrol and diesel under the purview of GST including the stand of Kerala in this regard;

(f) whether Kerala has supported the move to bring petrol and diesel under the purview of GST and if so, the details thereof; and

(g) the steps taken or being considered to reduce the price of edible oil and whether there is any proposal to reduce duty on edible oil and if so, the details thereof?

Natural Gas Pipeline

13. SHRI DHAIRYASHEEL SAMBHAJIRAO
MANE:
DR. HEENA GAVIT:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:
SHRI UNMESH BHAIYYASAHEB PATIL:
DR. SHRIKANT EKNATH SHINDE:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government proposes to expand the natural gas pipeline lengths across the country and develop additional 13,105 km. gas pipelines as part of National Gas Grid and to increase the availability of natural gas across the country and if so, the details thereof;

(b) the details of States which are having a natural gas pipeline connectivity;

(c) the existing geographical area and population covered under the current City Gas Distribution network;

(d) the status of projects currently underway/ pending under the National Gas Grid; and

(e) whether the Government is implementing Pradhan Mantri Urja Ganga project for connecting gas pipeline in Eastern India and if so, the details thereof including length of pipelines completed over the last three years?

PRABANDH PORTAL

14. SHRIMATI SANGEETA KUMARI SINGH
DEO:
DR. SUKANTA MAJUMDAR:
SHRI BHOLA SINGH:
SHRI VINOD KUMAR SONKAR:
SHRI RAJVEER SINGH (RAJU BHAIYA):
SHRI RAJA AMARESHWARA NAIK:
DR. JAYANTA KUMAR ROY:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has launched PRABANDH portal to compile data of out-of-school children in the age group of 6-14 years and those belonging to socially and economically disadvantaged group;

(b) if so, the details thereof;

(c) whether the Government has planned to provide financial assistance for the first time in the current session 2021-22 for out of school children in 16-18 years of age group to continue their education through open/distance learning mode;

(d) if so, the details thereof; and

(e) whether the Government has any plan to ensure continuation of education of orphaned children during COVID pandemic;

(f) if so, the steps being taken in this regard; and

(g) whether the Government has cancelled 12th Board Exams for 2021 amidst Covid-19 pandemic and if so, the details thereof including proposed evaluation criteria?

IIT, Madras

15. SHRI T.R. BAALU:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is aware that Indian Institute of Technology(IIT) Madras which is pride of Chennai is fast turning into a place for discrimination against students and faculty on caste and religious basis;

(b) the action taken by the Government and IIT Madras management to put an end to such inhumane and illegal practice enacted in IIT Chennai in the wake of the suicidal death of a girl student Ms Fathima in the hostel room in 2019;

(c) whether the Government is aware that atrocities against students and Faculties including non-teaching staff belonging to SC, ST, non-Hindu religious minorities are continuing unabated as evidenced in the resignation of one Assistant Professor of Chennai IIT, recently; and

(d) if so, the action is going to be taken by the Central Government?

Tourism Projects Launched in Maharashtra

16. DR. HEENA GAVIT:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:
SHRI SUNIL BABURAO MENDHE:
SHRI DHAIRYASHEEL SAMBHAJIRAO
MANE:
SHRI UNMESH BHAIYYASAHEB PATIL:
DR. SHRIKANT EKNATH SHINDE:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of tourism projects launched by the Government in the recent past to promote tourism and also create employment opportunities in tourism sector;

(b) the details of each tourism project sanctioned/being implemented in Maharashtra during the last five years for tourism development, particularly in Ahmednagar, Kolhapur, Nandurbar, Jalgaon and Thane district;

(c) the details of employment potential created/proposed to be created due to above projects;

(d) whether the Government is planning to start any new schemes in the Ministry to attract more foreign tourists and if so, the details thereof; and

(e) the other corrective measures taken/being taken by the Government for the better and helpful journey of the foreign tourists?

Committee to Study Indian Culture

17. SHRI S. VENKATESAN:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) it was informed by Union Minister of Culture last year that a 16 member committee has been formed to study Indian culture and its growth however, the composition of the Committee without diversity came in for severe criticism;

(b) whether that Committee still exists;

(c) whether the said Committee has held any sittings so far and if so, the dates of the sittings; and

(d) whether there is any proposals of the Government to dissolve the Committee to ensure fair representation with diversity?

Taxes on Medical Equipments

18. SHRI NITESH GANGA DEB:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has waived taxes from articles and medical equipments used for corona treatments in the country; and

(b) if so, the details thereof?

CIBIL Score

†19. SHRI HEMANT SRIRAM PATIL:
SHRI RAMDAS C. TADAS:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has fixed any card fee for getting the CIBIL score, if so, the details thereof;

(b) whether banks are charging exorbitant fee for the said service, if so, the details thereof; and

(c) whether the CIBIL score is mandatory for Indian citizens to avail loan, if so, the criteria for evaluation of CIBIL score; and

(d) whether there is any plan to improve this evaluation method and if so, the details thereof?

Employment Generation in Bihar

†20. SHRIMATI RAMA DEVI:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the schemes implemented by the Government for generation of new employment in Bihar during the last three years;

(b) the number of employment generated so far under the said schemes, scheme-wise; and

(c) the status of unemployment in Bihar during the last three years, Year-wise?

NISHTHA Capacity Building Programme

21. SHRI N. REDDEPPA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government has undertaken a joint mission for NISHTHA Capacity Building Programme for Eklaya Model Residential Schools (EMRS) Teachers and Principals.

(b) if so, the details thereof;

(c) under the program how many teachers and principals have been selected and a State-wise break up thereof?

Faculty vacancies in all Centrally-funded IITs

22. DR. G. RANJITH REDDY:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether there are 170 faculty vacancies in all Centrally-funded Indian Institutes of Information Technology (IIITs) out of the total sanctioned strength of 410;

(b) if so, the details of vacancies in each IIIT, IIIT-wise;

(c) Since how long these vacancies are lying;

(d) whether the Government justifies that it is not able to recruit faculty due to Corona pandemic;

(e) the details of vacancies till January, 2019, IIIT-wise;

(f) the steps taken by the Government to fill in the backlog and existing vacancies between January, 2019, and February, 2020?

Taxes on Petroleum Products

23. SHRI M.K. RAGHAVAN:
SHRI HANUMAN BENIWAL:
SHRI THIRUNAVUKKARASAR SU:
SHRI PARTHIBAN S.R.:
SHRI UTTAM KUMAR REDDY
NALAMADA:
SHRI VIJAYAKUMAR (ALIAS) VIJAY
VASANTH:
SHRI ACHYUTANANDA SAMANTA:

MS. S. JOTHIMANI:
SHRI RAVNEET SINGH BITTU:
SHRIMATI MALA ROY:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the price of petrol, diesel, LPG and other fuels in all the States/UTs during each week since 2019, along with the amount of price that is comprised of Central and State duties in each State, State-wise especially in Telangana including the taxes being levied by the Government on various petroleum products in the country;

(b) the details of the number of times the petrol/diesel prices have been increased in the last two years along with the quantum of increase in prices and the reasons for continuous increase in the prices of petrol/diesel etc. across the country including Rajasthan inspite of drop in the prices of crude oil in the international market;

(c) the details of monthly average price per barrel of international crude oil during the last three years, year-wise and month-wise along with the details of price at which petrol has been imported into the country since 2019;

(d) average excise duty along with the other cess, duties levied on petrol and diesel during the last three years, year-wise and month-wise including the total amount collected by the centre from taxes on fuels since 2019, year-wise;

(e) whether it is a fact that the Monetary Policy Committee (MPC) headed by the Reserve Bank of India Government has recommended for cutting the taxes on petroleum products, if so, the details thereof and the reasons for non-implementation of these recommendations by the Government;

(f) whether the Government proposes to introduce any concrete policy or take any decision to reduce the rising prices of petrol/diesel/LPG by discontinuing or reducing various types of taxes levied on the same to provide relief to the people of the country, if so, the time by which it will be implemented, if not, the reasons therefor; and

(g) the details of hike in per litre dealer commission along with the total amount of tax/excise duty collected from oil company during the last 18 months, company-wise and month-wise?

Financial Assistance to Students

24. SHRI MANICKAM TAGORE B.:
SHRI KULDEEP RAI SHARMA:
SHRIMATI SUPRIYA SULE:
DR. SUBHASH RAMRAO BHAMRE:
DR. DNV SENTHILKUMAR. S.:
SHRI SUNIL DATTATRAY TATKARE:
DR. AMOL RAMSING KOLHE:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether millions of students dropped out of schools amidst the first and second wave of Covid-19 pandemic as educational institutions are not open and are taking classes online;

(b) if so, whether the Government has assessed the number of students who dropped out of schools and colleges, State-wise;

(c) whether the Government has developed an online module to compile data on out-of-school children and if so, the details thereof and the objective behind the move;

(d) whether the Government has asked States and Union territories to upload a quarterly progress report and if so, the details thereof; and

(e) whether the Government is planning on introducing any schemes to extend financial assistance or fee waivers to students whose parents or guardians have lost their jobs due to Covid-19 pandemic and if so, the details thereof?

COVID-19 Impact on Companies

†25. SHRI TAPIR GAO:
SHRI LALLU SINGH:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the second wave of corona has adversely impacted the economic conditions of the companies in the country;

(b) if so, the details thereof;

(c) whether the Government has taken any steps to improve the condition of the affected companies; and

(d) if so, the details thereof?

Review of Stimulus Package

26. ADV. ADOOR PRAKASH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has reviewed the stimulus package announced last year for revival of the economy after lockdown;

(b) if so, the details thereof along with the benefit to each sector of the economy; and

(c) the details of sector wise financial assistance announced and actual assistance provided so far?

Encouragement to Rural Tourism under Atma Nirbhar Bharat

27. SHRI TALARI RANGAIAH:
SHRI SANJAY KAKA PATIL:
SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government is planning to adopt a comprehensive strategy to encourage rural tourism in India under the Atma Nirbhar Bharat to revive the economy;

(b) if so, the details thereof;

(c) whether the Government has taken any steps under the Vocal for Local initiative in the tourism sector; and

(d) if so, the details thereof?

Popularisation of Heritage Tourism

28. SHRI SHRINIWAS PATIL:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government is taking steps to popularize heritage tourism;

(b) if so, the plans for sites like Mahabaleshwar, Western Ghats in Satara district of Maharashtra; and

(c) if not, the reasons therefor?

Compromised education of millions of students

29. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the steps taken/being taken by the Government keeping in mind that a year into the pandemic and the long-term impact on education is already threatening an entire generation of our youth through poor skill attainment and compromised instruction, and this shall directly impact their ability to attain proficiencies for employability?

(b) whether mitigating the severe setback to education and rehabilitating the compromised education of millions of students across the country through appropriate remedies are the only ways in which damage to our student community can be minimized;

(c) if so, the details thereof; and

Investment in Tourism Sector Through FDI

†30. SHRI SANJAY BHATIA:
SHRI SUBRAT PATHAK:
SHRI RODMAL NAGAR:
SHRI NAYAB SINGH:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether international companies want to invest in the tourism sector in India through Foreign Direct Investment (FDI);

(b) if so, the details in this regard;

(c) whether with a view to create employment opportunities in tourism sector the Government proposes to set up tourism centres and if so, the details in this regard; and

(d) whether the Government proposes to set up international tourism centres in Gorakhpur Parliamentary Constituency, North Bengal (Alipurduar) and Panipat of Karnal Parliamentary Constituency and if so, the details in this regard?

Adarsh Sanskrit Mahavidyalaya

†31. SHRI SADASHIV KISAN LOKHANDE:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the State-wise names of institutions recognized as Adarsh Sanskrit Mahavidyalaya/Shodh Sansthan for providing financial assistance by Rashtriya Sanskrit Sansthan;

(b) the parameters adopted to confer recognition to these institutes for this purpose; and

(c) the details of assistance provided to each institute out of them during the last three years till date?

Relief Package and Funds under Loan Guarantee Scheme

†32. SHRI NARANBHAI KACHHADIYA:
SHRI PARBATBHAI SAVABHAI PATEL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the amount of funds announced for relief package by the Ministry recently to strengthen Indian economy to fight against Covid-19 pandemic;

(b) the amount of funds announced under Loan Guarantee Scheme for Covid affected areas; and

(c) the funds allocated or likely to be allocated for affected areas of Gujarat?

Details of Schools/Colleges

33. SHRI VINCENT H. PALA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the number of Private and Government schools in the country as on date State-wise;

(b) the numbers of Private colleges and Government colleges in the country as on date, State-wise;

(c) the numbers of Central Universities without regular Vice Chancellor; and

(d) the expenditure incurred on the salary of teachers every year as on date, State-wise?

Rashtriya Madhyamik Shiksha Abhiyan

34. SHRI ANURAG SHARMA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the present status of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) in the country especially in Uttar Pradesh;

(b) the details of funds allocated and utilized under the scheme by the State of Uttar Pradesh, especially in Jhansi and Lalitpur during last three years;

(c) the detail of schools promoted under the scheme in the State; and

(d) the other steps taken/proposed to be taken by the Government to increase enrolment and completion of secondary school education?

Setting up of Indian Institute of Heritage

35. SHRIMATI SUNITA DUGGAL:
SHRI SUMEDHANAND SARASWATI:
SHRI BALAK NATH:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the details regarding proposal of setting up of an Indian Institute of Heritage and Conservation in the country along with its objectives;

(b) the number of such Institute proposed by the Ministry of Culture to be set up in various parts of the country, State-wise including Haryana;

(c) the details of estimated funds earmarked for the purpose during the current financial year;

(d) the details of targets set under the proposal; and

(e) the time by which it is likely to be set up?

Covid Bonds

36. SHRI CHANDRA SEKHAR BELLANA:
SHRI LAVU SRI KRISHNA DEVARAYALU:
DR. BEESETTI VENKATA SATYAVATHI:
SHRI KURUVA GORANTLA MADHAV:
SHRIMATI CHINTA ANURADHA:
SHRI SRIDHAR KOTAGIRI:
SHRI ADALA PRABHAKARA REDDY:
SHRI P.V. MIDHUN REDDY:
SHRI POCHA BRAHMANANDA REDDY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government plans to raise fiscal resources through borrowings by issuing COVID Bonds;

(b) if so, the details thereof along with the impact of these borrowings on the fiscal deficit for the financial year 2021-22; and

(c) whether these borrowings are a part of budgeted borrowings or outside budget borrowings and if so, the details thereof?

Improvement of Tourist and Religious Places

37. SHRI Y. DEVENDRAPPA:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether it is a fact that the Domestic Tourist Visits have been growing at an astonishing pace in recent decades, especially religious tourism in the country;

(b) if so, the number of Domestic Tourist Visits (DTV's) in the country during the last three years, State-wise; and

(c) the details of steps taken by the Government in consultations with the State Governments to improve the condition of tourist and religious places to make them tourists friendly?

Direct Benefit Transfer

38. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Controller General of Accounts maintains all the details of Direct Benefit Transfer;

(b) if so, the details of reports maintained;

(c) the list of all types of reports being stored by the Ministry on Direct Benefit Transfer; and

(d) the scheme-wise errors, amounts and numbers reported during Direct Benefit Transfer to beneficiaries during the financial year 2020-2021?

Closing of Kendriya Vidyalaya in Kerala

39. ADV. A.M. ARIFF:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has received any proposal for closing down the project sector Kendriya Vidyalaya attached to NTPC thermal power plant in Kayamkulam in Kerala and if so, the status thereof;

(b) whether the Government proposes to consider converting the above said Kendriya Vidyalaya to a civil sector KV taking into consideration the interests of the students and if so, the details thereof; and

(c) whether the Government proposes for opening more civil sector Kendriya Vidyalayas in Kerala and if so, the steps taken/to be taken in this regard?

Collection of Taxes

40. SHRI D.K. SURESH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of total collection of various taxes including corporate tax and GST during the last three years and the current financial year, tax category-wise;

(b) the details of total non-tax revenue collected by the Union Government during this financial year so far;

(c) whether it is true that the tax collection has reduced during the current financial year; and

(d) if so, the response of the Government in this regard?

Vaccination Programme for Schools and Colleges

†41. SHRI RAMDAS C. TADAS:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government proposes to check the spread of Covid-19 pandemic and to launch special vaccination programme for the students of schools and colleges; and

(b) if so, the details thereof?

Budget for Education

42. SHRI JAYADEV GALLA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the specific budgetary allocation made for Financial Year 2021-22 to implement the National Education Policy;

(b) the budget required to implement various policy proposals of National Education Policy in 2021.

(c) the reasons for reduction in budgetary allocation from FY 2020-21 to FY 2021-22;

(d) whether any timeline has been pursued by the Government to achieve the goals of NEP and if so, the details thereof ; and

(e) if not, the reasons therefor?

National Savings Scheme Fund

43. SHRI P RAVINDHRANATH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of utilization of money pooled in the National Savings Scheme Fund during the last three years and the current year;

(b) the details of State/UT-wise collection of money under the Small Savings Schemes, through the network of post offices, during each of the last three years and the current year; and

(c) the steps taken by the Government to sustain the investor's interest in the small saving schemes during the last three years and the current year?

Oxygen Production by Steel Plants

44. SHRI NALIN KUMAR KATEEL:
SHRI P.V. MIDHUN REDDY:
SHRI TALARI RANGAIAH:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) the steps taken by Steel sector to fight the Covid-19 pandemic and bring relief to the people;

(b) whether Steel plants belonging to the Public as well as the Private sectors, had received instructions from the Government to supply the life-saving Liquid Medical Oxygen (LMO) to the country during the COVID 2.0 pandemic time recently;

(c) if so, the details thereof including the quantities supplied by them, State-wise during the last three months;

(d) whether steel plants have contributed major share of the LMO requirement of the country which stands at about 10 thousand MT/day and if so, the details thereof;

(e) the number of Oxygenated Beds established by the Steel companies in the country so far, State-wise; and

(f) the number of Oxygen Concentrators and Oxygen Compressors procured, and PSA Oxygen Generation Plants established by steel PSUs across the country so far?

Atal Beemit Vyakti Kalyan Yojana

45. DR. ALOK KUMAR SUMAN:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the scheme Atal Beemit Vyakti Kalyan Yojana (ABVKY) has been introduced on pilot basis for a period of 2 years for providing relief to the Insured Persons who have become unemployed?

(b) if so, the details thereof and total number of persons covered under the scheme in the country including district Gopalganj of Bihar?

(c) whether it is a fact that the Government has extended ABVKY for the next financial year, if so, the

details thereof and the aims and objective behind the extension; and

(d) the steps taken/being taken to strengthen the working condition of persons working in unorganised sector in the country including gig workers?

ESI Hospitals

46. MS. S. JOTHIMANI:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the status of implementation of creating ESI hospitals with beds in every district;

(b) the details of districts chosen for implementation in Tamil Nadu;

(c) the number of ESIC enrolled employees in Karur Parliamentary constituency; and

(d) whether the Ministry is planning to set up an ESI hospital with beds in Karur Parliamentary constituency?

Girls education

47. SHRI GAURAV GOGOI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) Whether there are any welfare schemes of the Government for incentives for girls' education;

(b) if so, details thereof; and

(c) if not, reasons thereof?

Migrant Workers

48. SHRI ANNASAHAB SHANKAR JOLLE:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the steps taken by the Ministry to help migrants in this pandemic in the last one year;

(b) whether the states have been nudged to help the migrants in a systematic manner in the spirit of Cooperative federalism;

(c) if so, the steps taken by different States for the same and if not, the reasons therefor;

(d) whether the database envisaged for the same has been operational; and

(e) if so, the details of the same and if not, the reasons therefor?

Displacement of Tribal Population

49. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

- (a) the details of tribal population/number of families displaced during the last three years;
- (b) if so, the details thereof, State-wise;
- (c) the reasons attributable for the said displacement;
- (d) the provision in place for Government assistance to those who are displaced?

Urban Joblessness Rate

50. SHRI A. RAJA:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

- (a) whether urban joblessness rate has increased in the country in the last six months;
- (b) if so, the details thereof and the reasons therefor;
- (c) the national unemployment rate during the last three years, year-wise; and
- (d) whether any efforts have been made by Government to provide more job opportunities in the country, especially in sectors like automobiles, textiles and unorganised sector; and
- (e) if so, the details thereof?

Financial Support for Climate Resilient Infrastructure

51. SHRIMATI SARMISTHA SETHI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) whether the Government has received any proposals from the States for financial support for building climate resilient infrastructure in the wake of frequent floods and cyclones;
- (b) if so, the action taken on the proposals;
- (c) whether the Government is considering any financial assistance or support scheme for the States like Odisha for building long term climate resilient infrastructure; and
- (d) if so, the details thereof?

Preservation of Indian Languages in Modern Age

†52. SHRI MALOOK NAGAR:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

- (a) the effective policies of the Government to maintain the existence of Indian Culture against the onslaught of social changes due to the influence of movies; and
- (b) the details of the policies of the Government to maintain the cultural integrity?

Dealing in Crypto Currency

53. SHRI LAVU SRI KRISHNA DEVARAYALU:
SHRIMATI CHINTA ANURADHA:
SHRI P.V. MIDHUN REDDY:
SHRI POCHA BRAHMANANDA REDDY:
SHRI SRIDHAR KOTAGIRI:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

- (a) whether the Government has made it mandatory for Indian companies to disclose their dealings in crypto-currency or digital currency;
- (b) if so, the details thereof; and
- (c) the details of the number of companies that have disclosed their dealing in crypto-currency with MCA as on date?

Recovery of NPAs

†54. SHRI BASANTA KUMAR PANDA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) whether the recovery of Non Performing Assets (NPAs) has decreased during the last three years;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the corrective steps being taken by the Government to ensure speedy recovery of NPAs by public sector banks?

Disinvestment Target

55. SHRI T.N. PRATHAPAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

- (a) whether the budgeted disinvestment target for 2020-21 will be met as per the Government's assessment;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the proportion of the disinvestment target for 2020-21 which has been achieved as on January 15, 2021, in percentage terms;
- (d) whether receipts from disinvestment as a proportion of the total budget have declined since 2014;
- (e) if so, the reasons therefor; and
- (f) the total disinvestment receipts as a proportion of total receipts for each financial year since 2014?

Covid-19 Relief to States

56. SHRI CHANDRA SEKHAR SAHU:
SHRI BIDYUT BARAN MAHATO:
SHRI SHRIRANG APPA BARNE:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI SUDHEER GUPTA:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Union Government has sanctioned/ released Covid-19 relief grant to any States in the country to disburse it to migrated workers, construction workers and other daily wage workers to compensate them due to lockdown of various companies/industries etc.;

(b) if so, whether the Government has any plans to provide/ restore jobs to those who lost their jobs due to the impact of Covid-19 pandemic;

(c) if so, the details thereof;

(d) whether the Government proposes to provide adequate financial support to the affected companies so that the jobs lost due to the impact of pandemic may be restored or new jobs are created; and

(e) if so, the details thereof?

CIRPs under IBC

57. SHRI DUSHYANT SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the number of Corporate Insolvency Resolution Processes (CIRPs) filed under the Insolvency and Bankruptcy Code (IBC) till date;

(b) the amount of total debt of the companies filed for resolution till date;

(c) the total number of CIRPs resolved and the debt recovered by banks till date;

(d) the details of 100 biggest CIRPs filed till date and the percentage haircut taken by banks on top 100 companies with details of winning bids; and

(e) the details of top 100 CIRPs resolved by takeover by another entity with the percentage of haircut taken by the banks?

Forex Reserves

58. SHRI MARGANI BHARAT:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the reaction of the Government at India becoming 4th largest forex reserves in the world with more than US \$ 600 billion;

(b) the details of efforts being made to diversify forex holding away from the dollar by keeping optimal reserves for our needs;

(c) whether current account deficit with large foreign exchange is creditable and if so, the details thereof;

(d) whether it is not true that unless and until our exports exceed imports, India will remain vulnerable even though we have huge forex reserves; and

(e) if so, the details thereof?

Stock Market Scams

59. SHRI ARVIND GANPAT SAWANT:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the status of the progress of CBI FIR against National Stock Exchange of India Limited in the Rs.75,000 Crore Co-location scam;

(b) the details of planned SEBI actions against NSE management and Karvy management in Rs.2500 Crore Karvy Scam in which several lakh customers have not yet received their money along with the time by which SEBI plans to take these actions;

(c) the actions which SEBI plans to take against NSE management and broker in Rs.1000 Crore BMA Wealth case along with the time by which SEBI plans to take these actions; and

(d) the actions which SEBI plans to take against NSE management and Anugrah stock broker owners in Rs.1200 crore scam?

New Schools and Colleges in Uttar Pradesh

†60. SHRI ASHOK KUMAR RAWAT:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the number of new high school and new inter colleges required in Uttar Pradesh State as per the norms of Rashtriya Madhyamik Shiksha Abhiyan; and

(b) whether the Government has taken any steps to establish high school and inter colleges in Uttar Pradesh as per the norms of Rashtriya Madhyamik Shiksha Abhiyan?

Museum Grant Scheme

61. SHRI BIDYUT BARAN MAHATO:
SHRI CHANDRA SEKHAR SAHU:
SHRI SHRIRANG APPA BARNE:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI SUDHEER GUPTA:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the State/UT-wise details of the Museum Grant Scheme;

(b) the number of new museums approved during the last five years, State/UT-wise;

(c) the details of the funds disbursed for the scheme and the amount utilized therefrom, State/UT-wise;

(d) whether any scheme has been prepared regarding digitisation and linking of Archaeological museums through a single portal; and

(e) if so, the steps taken/ being taken by the Government to update the records of the museums in digital format?

†Original notice of the question received in Hindi.

Retail Inflation

62. SHRI GNANATHIRAVIAM S.:
SHRI VIJAYAKUMAR (ALIAS) VIJAY
VASANTH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is aware that the retail inflation jumps to six months high of 6.3 per cent;

(b) if so, the details thereof;

(c) whether the Government has assessed the reasons for higher inflation;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the steps taken by the Government to curtail retail inflation?

New Education Policy

63. DR. KALANIDHI VEERASWAMY:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the features of New Education Policy;

(b) whether the Government is aware that the National Education Policy 2020, unfortunately, does not seem to even acknowledge what the constitution mandates for all its children;

(c) whether the Government is aware that the NEP goes against the existing constitutional mandate of the RTE and does not mention the reservation system and if so, the details thereof;

(d) whether the Government is aware that the NEP may cater to the children of elite and well settled families in society and it may not suit the rural poor children and if so, the reasons therefore?

Amensty Scheme

64. DR. T.R. PAARIVENDHAR:
SHRI A. GANESHAMURTHI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether it is true that the Union Government has launched a one-time amnesty scheme in March, 2020 for resolution of legacy disputes on the lines of 'Sabka Vishwas' and 'Vivad Se Vishwas' pertaining to customs duty;

(b) if so, the details thereof along with the total number of applications which have been received under this scheme from various corporates/industrialists to resolve past disputes related to customs classifications, disagreements over valuation and rules of origin etc.;

(c) whether it is also true that around 1.7 million pending compliance-related forms have been filed by about 5 lakh companies to make good their pending filing-related defaults till December 31, 2020;

(d) if so, the details thereof including the total number of pending cases resolved and number of companies that benefitted through this one time amnesty scheme; and

(e) the total income generated through this amnesty scheme - as on date?

Job Loss during Covid-19

- † 65. SHRI LALLU SINGH:
SHRI MOHAMMED FAIZAL P.P.:
SHRI RAMESH BIDHURI:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether it is a fact that the employment opportunities have decreased and the percentage of unemployment has increased in the country in the last six months, if so, the reasons therefor;

(b) whether the Government proposes to provide any kind of financial assistance to those who have become jobless during the second wave of Covid-19; if so, the details thereof;

(c) the scheme of the Government to reduce unemployment which is on constant rise in the country;

(d) the number of casual/contract employees retrenched from their jobs during this second wave of Covid-19 pandemic, State/UT-wise and the welfare measures provided to compensate their job loss indicating the number of people adequately compensated;

(e) the total number of employees/labourers who have lost their jobs due to Covid-19 especially in NCR region; and

(f) whether the Government has planned for any financial help for such employees/labourers and if so, the details thereof?

Pradhan Mantri Kalyan Vikas Yojana in Rajasthan

66. MS. DIYA KUMARI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the details of the number of Pradhan Mantri Kaushal Vikas Kendras in the country, district-wise;

(b) the details of the total number of students trained over the last three years, including Rajasthan; and

(c) the data on total number of students that got employed after the training in the last three years, including Rajasthan?

Scheme for other Backward Class

- †67. SHRI RAJESH VERMA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the details of the persons trained in Uttar Pradesh under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) during the last three years, district wise;

(b) the details of the funds allocated to Uttar Pradesh for the Yojana, district wise;

(c) whether the government has formulated any scheme for the people belonging to other Backward Classes trained under the Yojana; and

(d) if so, the details thereof?

Support to Travel Agencies and Businesses

68. DR. SHASHI THAROOR:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Ministry of Tourism is planning any targeted programmes in order to boost domestic tourism throughout the country;

(b) if so, the details thereof;

(c) whether there will be specific plans made for tourist sites that will enable them to function and attract more visitors and if so, the details thereof;

(d) whether there are particular areas of the country that are under consideration by the Central Government to be used as centres to attract tourists and boost the sector in the country; and

(f) whether the Ministry will provide support to travel agencies and businesses, many of which are not registered as MSMEs and if so, the details thereof and if not, the reasons thereof?

Jobs to Semi-Skilled and Skilled Persons

69. SHRI MOHANBHAI KALYANJI
KUNDARIYA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government has assessed the skill development need for rural population to ensure achieving India a \$ 5 trillion economy;

(b) if so, the details about such sector specific skill requirements and the steps taken so far or proposed to be taken during the near future;

(c) whether the Government is taking action to ensure jobs to the semi-skilled and skilled persons who have reverse migrated to rural areas from their urban place of work due to COVID 19 restrictions;

(d) whether the Government have any plan of action to arrest rural-urban migration due to gaps between skill set and availability of occupational choices in rural areas;

(e) if so, the details thereof?

Short Films by IEPFA

70. SHRI POCHA BRAHMANANDA REDDY:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Investor Education and Protection Fund Authority (IEPFA) has launched modules of short films titled "Hisab Ki Kitaab" to highlight the importance of budget, saving, insurance schemes, various social security schemes of the Government etc.;

(b) if so, the details thereof; and

(c) the details of the measures taken by the Government to address the rural urban digital divide while propagating such awareness programmes and the initiatives taken to ensure that the poor people especially in urban as well as rural areas do not fall prey to ponzi schemes?

Global Rankings

71. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is taking steps to ensure higher listing of Indian Universities in global rankings and if so, the details thereof;

(b) the steps taken by the Government to make India a global destination of education and attract foreign students; and

(c) whether the Government maintains list of total number of foreign students enrolled in Indian Universities and if so, the details thereof?

Ownership of FPIs

72. SHRIMATI MAHUA MOITRA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of ultimate beneficial ownership of Foreign Portfolio Investors(FPIs) owning stake in Adani Group companies given the market cap of Adani Group Companies, the ownership of strategic assets, and for the benefit of retail investors;

(b) whether the FPIs and/or Adani entities are under investigation by SEBI,IT,ED,DRI,MCA for suspicious transactions and if so, the details thereof and if not, the reasons therefor;

(c) whether it is not a fit case to seize the assets first under PMLA and investigate thoroughly and if so, the details thereof;

(d) whether the people of the Monterosa Group, AlastairGuggenbuhl-Even, EricWidmer, MartindeQuevain, FlorianLinner are under investigation by the agencies at all and if so, the details thereof; and

(e) whether it is a fact that three funds namely Albula Investment Fund Ltd, Cresta Fund Ltd, APMS Investment Fund Ltd are in the SEBI frozen list of May and 15th June but a clarification is issued by NSDL that these accounts are not frozen in the case of Adani companies and if so, the details thereof and the reasons therefor?

Funds Allocated to Odisha

73. SHRI MAHESH SAHOO:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the budgetary allocation by the Ministry over the last five years for various schemes across the country particularly Odisha; if so, the details thereof;

(b) the details of the funds sanctioned, allotted and utilized across the country during the said period ?

Damage to Red Fort

74. DR. UMESH G. JADHAV:
SHRI SUNIL KUMAR SINGH:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether it is a fact that on January 26, 2021 some hooligans have damaged the Red fort and if so, the details of the damage done to Red Fort;

(b) whether Government is planning or going to amend the CHAPTER II, clause 9 to make it more-strict to protect the Monuments in the country; and

(c) whether Government is planning to ban hooligans to enter ASI sites in the country and if so, the details thereof and if not, the reason thereof?

Purchase of Oil at fixed price

†75. SHRI KUNWAR PUSHPENDRA SINGH
CHANDEL:
SHRIMATI MALA RAJYA LAXMI SHAH:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has taken notice of the ever increasing prices of oil, if so, whether any specific guidelines have been issued by the Union Government to States to control the same, if so, the details thereof and the response of the States in this regard, State-wise;

(b) whether the Government has also acted as a pressure group over the international oil prices and made a special appeal to the OPEC countries in this regard; and

(c) whether the Government is contemplating to procure oil at fixed price for a long term at international

level and to make further expansion of its storage in the country, if so, the details thereof?

Inclusion of Six Communities in ST List

76. SHRI ABDUL KHALEQUE:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether Union Government is aware that Assam State Government had constituted a committee of ministers few years back to give Schedule Tribe status to six communities including Koch-Rajbongshi, Adivasi and Ahom;

(b) if so, the details of the composition of the committee;

(c) the number of meetings of the committee that were held;

(d) the details of the minutes of meeting in the floor of the house;

(e) whether Union Government has taken any decision on the basis of the recommendation of the Assam Government?

Funds for Development of States

†77. SHRI RAHUL KASWAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Union Government provides funds to the State Government under various heads for the development of States;

(b) if so, the details thereof;

(c) whether any mechanism has been put in place to monitor the expenditure being incurred from the said funds; and

(d) if so, the details thereof along with the manner in which the said mechanism functions and if not, the reasons therefor?

Pradhan Mantri Kalyan Vikas Yojana in Maharashtra

78. SHRI HEMANT TUKARAM GODSE:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the number of persons trained under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) in Maharashtra particularly Nashik, since the inception of the scheme to till date, district/year-wise;

(b) the total amount of funds allotted for this scheme in Maharashtra particularly to Nashik since the launch of scheme;

(c) the number of people provided employment after getting training from Skill Development and Entrepreneurship Training Centres during the said period; and

(d) the target fixed for providing employment to those who have not been provided employment so far despite receiving training?

Reduction in Subsidy

79. SHRI NATARAJAN P.R.:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government had reduced the subsidy that are being availed by the people particularly in petrol, cooking gas and subsidy to the food articles;

(b) if so, the details thereof, item-wise/ pre-budget/ post budget; and

(c) the reasons for taking such decision and the impact on the food safety to the mass?

Public Sector Steel Units

80. SHRIMATI POONAM MAHAJAN:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) the number of sick public sector steel units in the country at present;

(b) whether the Government has taken any steps to revive the said units;

(c) if so, the details thereof, plant-wise; and

(d) the time by which the said work is likely to be undertaken?

Survey on Migrant and Domestic Labourers

81. SHRI THIRUNAVUKKARASAR SU:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has made any survey on migrant and domestic labourers in the country;

(b) if so, the details thereof and time by which its Report is likely to be submitted;

(c) if not, the steps taken by the Government in this regard;

(d) whether it is also proposed to set up a Commission to look into the well being of migrant and domestic labourers in the country; and

(e) if so, the details thereof and the time by which the said Commission is likely to be set up?

Education During CORONA

82. ADV. DEAN KURIAKOSE:
SHRI SHANKAR LALWANI:
SHRIMATI SUNITA DUGGAL:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has conducted any study on the impact of COVID-19 induced disruption on the education levels of students of our country;

(b) if so, the details thereof, State-wise along with the manner in which different learning outcomes have been impacted including tribal population of the country;

(c) whether the Government has made any special arrangements to promote online education in view of COVID - 19 pandemic and if so, the details thereof and if not the reasons therefor;

(d) whether the Government has taken into account the remote villages where there is no internet facility and if so, the details thereof; and

(e) the other steps taken by the Government to reduce the impact of COVID-19 on learning outcomes of students?

CSR Funds of Corporate Houses

83. SHRI ASADUDDIN OWAISI:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether it is a fact that corporate houses spend a huge sum on Corporate Social Responsibility(CSR) for the welfare of workers and local people in the country and if so, the details thereof;

(b) whether due to corona virus corporate houses changed their strategy by setting up hospitals, oxygen plants in the area of their operation and if so, the details thereof;

(c) whether the Government has asked the corporate houses to establish hospitals, testing facilities and other health facilities for their workers and local people;

(d) if so, the instructions issued by the Government to corporate houses to take up health infrastructure under CSR; and

(e) the number of corporate houses that have helped the local people in fighting the disease?

Tax on Petrol and Diesel

84. SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the tax in rupees imposed by Union Government on petrol per litre as on 1st July, 2021;

(b) the tax in rupees imposed by Union Government on diesel per litre as on 1st July, 2021;

(c) the tax in rupees imposed by Union Government on petrol per litre as on 1st July, 2015; and

(d) the tax in rupees imposed by Union Government on diesel per litre as on 1st July, 2015?

Devolution of Funds

85. SHRI BANDI SANJAY KUMAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of devolution of funds allocated under the 14th and 15th Finance Commission to the State of Telangana;

(b) whether the State Government of Telangana had spent them as per the directions of the Union Government; and

(c) if not, the penal action taken or considered to be taken in this regard?

Setting Up of AARs

86. SHRI SUSHIL KUMAR SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether it is a fact that in-principle approval was given to the setting up of national benches of Authority on Advanced rulings (AARs) and Appellate Authority of Advanced Rulings (AAR) in the 31st meeting of GST council held on 22nd December 2018,;

(b) if so, whether such benches at national level and regional benches of AAR have been set up;

(c) if so, the details of such benches;

(d) if not, the reasons for delay in setting up such benches and the proposed timeline to set up them; and

(e) the comprehensive list of contradictory AAR rulings?

Skill Development Centres in North Eastern Region

†87. SHRI DILIP SAIKIA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the number of proposals for opening of skill development centres received by the Government from the North-Eastern States including Assam during the last two years;

(b) if so, the number of such proposal accepted during the current financial year along with the funds released thereof; and

(c) the details of the proposals received from Assam, district-wise?

Employment Avenues

†88. SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the plan of the Government to provide more and more employment avenues as a large number of people have faced the problems in jobs and self-employment during corona pandemic; and

(b) if so, the details thereof?

Samagra Shiksha

†89. SHRI SUMEDHANAND SARASWATI:

SHRI BALAK NATH:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details of the 'Samagra Shiksha' scheme being run by the Government;

(b) the status of the benefits provided under the scheme in Rajasthan and Haryana; and

(c) the total number of districts focussed under the Samagra Shiksha Scheme in Rajasthan and in Haryana during the last three years along with the details thereof?

Financial Stability Report

90. SHRI RAVNEET SINGH BITTU:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether it is a fact that the latest Financial Stability Report of the Reserve Bank of India has pointed towards incipient signs of stress on consumer credit portfolios of private banks and finance firms including housing finance companies;

(b) if so, the details thereof;

(c) whether the Government is taking any appropriate measures to help stabilize the consumer credit portfolios of these financial entities;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Eklavya Residential Schools

91. SHRI TOKHEHO YEPHOMI:
SHRI SANGANNA AMARAPPA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government has sanctioned the establishment of Eklavya Model Residential Schools (EMRS) in the country, State-wise specially in Karnataka and Nagaland;

(b) if so, the details of the EMRS sanctioned, operational, under construction and yet to be completed in the country in last two years, State-wise;

(c) whether it is a fact that Government has given sanction for the establishment of EMRS in the State of Karnataka, if so, the details thereof;

(d) is there any plan to start new EMRS-Eklavya schools in Koppal District and if so, the details thereof; and

(e) the details of the Tribal Hostels approved for the staff of Nagaland in 2020-2021?

Ease of Doing Business Rankings

92. SHRI A. GANESHAMURTHI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Union Government has recently published a list of States which are suitable for starting a business and the State of Andhra Pradesh has secured top place for the last three years constantly and the State of Uttar Pradesh has secured 12th place last year but secured 2nd place during this year;

(b) if so, the details thereof; and

(c) the parameters followed to evaluate such rankings?

Schemes for Companies

93. SHRI ARJUN LAL MEENA:
SHRI P.P. CHAUDHARY:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) the details of the schemes framed by the Government to remove hurdles faced by companies in this pandemic era for the smooth operation of business using technology; and

(b) whether there is any specific demand or schemes by corporates which ministry thinks need a consultation with all stakeholders and if so, the details thereof?

Banking Facilities in Rural Areas

†94. SHRI DHARAMBIR SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is aware of such Gram Panchayats, Panchayat Samiti and Block Samiti in the

country having population of more than 3000 where banking facilities are not available;

(b) if so, whether the Government proposes to provide banking facilities in such areas;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the details of the number of blocks in Haryana where not even a single branch of public or private sector bank exists at present, district-wise?

Identification of Tourist Spots in Uttar Pradesh

95. SHRI UPENDRA SINGH RAWAT:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of the schemes being implemented for promoting tourism across the country including Uttar Pradesh;

(b) whether the Government has identified any tourist spots for promoting tourism in Uttar Pradesh and if so, the details thereof;

(c) whether the Government proposes to identify several ancient forts and sites in various districts of Uttar Pradesh and improve tourism sites; and

(d) if so, the details thereof?

Education in rural Areas

96. SHRIMATI POONAMBEN MAADAM:
SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has taken steps to improve the Standard of Education and school infrastructure in rural India;

(b) if so, the details thereof; and

(c) the steps taken by the Government to improve education along with the funds disbursed for Government/schools for infrastructure such as library, laboratory, sports facilities and teaching aids during the last three years and if so, the details thereof?

Capacity Building Programme of EMRS

†97. SHRI JASWANT SINGH BHABHOR:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the objective behind joint mission of the Ministry of Tribal Affairs and NCERT for dedicated capacity building programme for the teachers and principals of Eklavya Model Residential Schools; and

(b) the efforts, being made by the Government for opening maximum number of Eklavya Model Residential Schools in tribal areas of Gujarat?

Pilot Projects for Ethanol

98. SHRI MAGUNTA SREENIVASULU REDDY:
DR. BEESETTI VENKATA SATYAVATHI:
SHRIMATI CHINTA ANURADHA:
SHRI ADALA PRABHAKARA REDDY:
SHRI P.V. MIDHUN REDDY:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has launched the E-100 pilot project for production and distribution of ethanol across the country;

(b) if so, the details of this initiative and the aims and objectives thereof;

(c) whether the Government is committed to meet its target of 20 per cent ethanol blending in petrol by 2025; and

(d) if so, the details thereof and if not, the reasons therefor?

Small Traders Shutting their Business

99. SHRI M. BADRUDDIN AJMAL:

Will the Minister of LABOUR AND EMPLOYMENT
श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has any data on the number of people who lost their jobs and the number many small traders who shut their business due to covid-19 in the country;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether any steps have been taken by Government to generate jobs and to help unemployed persons;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Deemed to be Universities in India

100. COL. RAJYAVARDHAN RATHORE:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the number of Central, State, Private and Deemed to be Universities in India, State wise;

(b) whether all the recognised Universities need to be affiliated to UGC or AICTE or some other organization and if not, the reasons therefor;

(c) the details of the affiliation of all Universities in India as also those not affiliated, State-wise;

(d) the Institutions of National Importance who do not have affiliation to UGC or other statutory bodies, offer academic undergraduate and postgraduate programmes and if so, whether these programmes are recognised globally and if not, the reasons thereof?

Funds Released to BTC

†101. SHRI NABA KUMAR SARANIA:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the amount of funds released to Bodoland Territorial Council (BTC) by Ministry of Culture during the last five years;

(b) the names of the schemes under which these funds have been released;

(c) the complete details of the works done with the funds released; and

(d) whether the funds were released directly to BTC or through the State Government?

Tribes India and TRIFOOD

102. DR. BEESETTI VENKATA SATYAVATHI:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government has undertaken any initiatives to tie up with e-commerce retailers or whether it has launched its own platform to market the products of TRIBES INDIA and TRIFOOD

(b) if so, the details there of, of such initiatives; and

(c) the details of the amount spent on such marketing initiatives till date?

Cash Transactions

†103. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether it is a fact that the Government proposes to increase the limit of cash transaction;

(b) if so, whether the Government has taken any step in this direction so far; and

(c) if so, the details thereof and if not, the reasons therefor?

Tax Exemption on Import of Medical Items

104. SHRI KURUVA GORANTLA MADHAV:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has granted tax exemptions on the import of essential medical items to combat Covid-19;

(b) if so, the details thereof;

(c) whether the GST council has constituted a Group of Ministers to examine the requirement for GST concessions/exemption for items used as Covid-19 relief material; and

(d) if so, the details of the report or the recommendations of the committee in this regard?

COVID Amongst PVTGs

105. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of spread of Covid amongst PVTGs groups in Odisha;

(b) whether any special measures have been taken by the Government to prevent spread of Covid-19 in Tribal hinterlands; and

(c) if so, the details thereof and if not, the reasons therefor?

Promotion of Rural Tourism

†106. SHRI BALAK NATH:
SHRI SUMEDHANAND SARASWATI:
MS. RAMYA HARIDAS:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether tourism is essential for rural economy of the country, while its contribution is only 0.38 per cent at present;

(b) if so, whether there is huge scope of rural tourism market in the country including Rajasthan;

(c) whether the Government has formulated any scheme to bring improvement in various sectors to promote rural tourism in the country;

(d) if so, the details thereof; and

(e) the funds allocated during the last three years for promotion of rural tourism, State-wise and year-wise?

Setting up of Ethanol Plants

†107. SHRI DILESHWAR KAMAIT:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government gives approval for setting up of ethanol plants, if so, the details thereof;

(b) whether the Government proposes to set up ethanol plant in Bihar, if so, the details thereof, if not, the reasons therefor?

New Enterprises

†108. DR. KRISHNA PAL SINGH YADAV:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether all the new enterprises get themselves registered under the Companies Act in an innovative effort but later on they become inactive or have to be closed down due to non-performance of good business;

(b) if so, the number of companies which became inactive till date;

(c) the number of companies closed during each of the last three years;

(d) whether want of business acumin in also a reason for their closure; and

(e) if so, whether the Government is taking/likely to take any step in this regard?

Development of Etawah Lion Safari Park

†109. DR. RAM SHANKAR KATHERIA:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government proposes to set up tourism centres to create employment opportunities in the tourism sector;

(b) if so, the details thereof;

(c) whether the Government proposes to develop Etawah Lion Safari Park Situated at Etawah, Uttar Pradesh as a national level tourism spot;

(d) if so, the details thereof; and

(e) the total number of tourist spots established till date or proposed to be established in future in the State of Uttar Pradesh and if so, the details thereof?

Cess Levies on Petrol and Diesel

110. SHRI V.K.SREEKANDAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether it is a fact that the Government has room to cut the cess levies on petrol and diesel by Rs.4.5 per litre to ease inflationary pressures without a net loss in revenue;

(b) if so, the details thereof;

(c) whether the increase on petroleum products seems like a tax collection epidemic and if so, the reaction of the Government in this regard;

(d) the total amount of revenue collected by the government on petrol and diesel from April to June, 2021; and

(e) whether it is also a fact that petroleum products remained as a main source for the Government to collect revenue and if so, the details thereof?

Halt on Pucca Road due to Pipeline work

†111. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether it is a fact that 55 feet unmelted road from Delhi Dwarka Mor to Bhagwati Garden is not being converted into a pucca road due to ongoing pipeline work of Indian Oil Corporation, if so, the reasons therefor;

(b) whether the land has been acquired by Indian Oil Corporation along with the details of conditions laid down at the time of land acquisition;

(c) whether the Indian Oil Corporation proposes to lay tiles etc. on this unmetalled road for the convenience of the people at this place;

(d) if so, the time by which it is likely to be done and if not, the reasons therefor; and

(e) the steps taken by the concerned department to address the inconvenience being faced by the people using this unmetalled road?

Export of Finished Steel

112. MS. RAMYA HARIDAS:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) the present status of finished steel exports as compared to imports ;

(b) whether it is a fact that the country's exports of finished steel are presently falling and if so, the reasons therefor; and

(c) whether any action has been initiated by the Government to reverse this trend with any new policies and if so, the details thereof?

Scheme for Pension and Medical Aid to Artists

113. SHRI L.S. TEJASVI SURYA:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the number of applicants benefitted under the scheme for Pension and Medical Aid to Artists during the last three years;

(b) the details and release of funds under the said scheme State-wise;

(c) the State/Union territory-wise details of such artists benefitted under the scheme during each year of the last two years and the current year;

(d) whether the Government has taken any other efforts in providing assistance to the distressed artists due to covid pandemic; and

(e) if so, the details thereof?

Problems in Online Exams

114. SHRI P.P. CHAUDHARY:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is aware of the problems faced by students in online exams;

(b) if so, the steps taken/proposed to be taken to address these problems along with relevant data; and

(c) whether the Government has considered conducting exams offline; and

(d) if so, the details thereof?

Empowerment of Tribal Women

†115. SHRI MANOJ KOTAK:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government has launched any scheme to empower tribal women;

(b) if so, the details thereof; and

(c) the number of tribal women benefitted under the scheme, State-wise?

Job Loss due to Financial Crisis

116. SHRI DULAL CHAND GOSWAMI:

SHRI CHANDESHWAR PRASAD:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has taken cognizance of serious job loss due to financial crisis of industries during Corona pandemic in industrial sector in Bihar and if so, the details thereof;

(b) the details of employment happened in industrial sector for the last three years;

(c) the details of job lost in this sector during the said period; and

(d) the action taken/being taken by the Government in this regard?

Impact of Covid-19 on Artists

117. SHRI RAM MOHAN NAIDU KINJARAPU:

SHRI SHRINIWAS PATIL:

SHRI THOMAS CHAZHIKADAN:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has made any survey or study to assess the impact of ongoing pandemic on entertainment industry especially the livelihood of various artists, local folk artists and artisans;

(b) if so, the details thereof along with the findings of such survey or study conducted;

(c) whether the Government has any plan to provide financial assistance/package to various artists namely musicians, theatre artists, dancers, craftsmen etc. who have faced a loss of livelihood due to pandemic;

(d) if so, the details thereof including the total financial assistance granted and sanctioned, State-wise along with the other remedial steps taken by the Government to provide relief to artists; and

(e) whether the Government maintains any records of the number of artists and artisans in the country and if so, the details thereof, State-wise?

National Career Service

118. DR. PRITAM GOPINATHRAO MUNDE:
SHRI GIRISH BHALCHANDRA BAPAT:
SHRI RAHUL RAMESH SHEWALE:

Will the Minister of LABOUR AND EMPLOYMENT
श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government is committed to improve employment outcome for all youths in India through an enduring, long-term commitment for better opportunities;

(b) if so, the facts thereof;

(c) the number of policies and schemes undertaken by the Government for upliftment of the youth;

(d) whether the Government had launched the National Career Service (NCS) to cater the employment and career needs of the youth;

(e) if so, the initiatives taken by NCS to mitigate the challenges in the labour market due to COVID-19 and the consequent lockdown of the economy; and

(f) the success achieved in this regard so far?

Filing of Tax Returns

†119. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether there has been an increase in the number of tax returns filed during the last three years;

(b) if so, the details thereof;

(c) the steps taken by the Government to simplify the procedure for filing Income Tax Return by removing its complexities; and

(d) the relaxation provided by the Government to encourage filing of Income Tax Return and the outcome thereof?

History Textbooks

†120. SHRIMATI MALA RAJYA LAXMI SHAH:
SHRI KUNWAR PUSHPENDRA SINGH
CHANDEL:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has taken any remedial measures to rectify distortion of facts made in history in the past and if so, the details thereof;

(b) whether the Government is proposing any plan to evaluate more fairly facts and information in the history about the local kings of North-South India of medieval period ; and

(c) if so, the details thereof?

Recovery under IBA Code

121. SHRIMATI MALA ROY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of the total amount recovered under Indian Banks Association (IBA) Code, 2016 upto 30 June, 2021; and

(b) the details of the total amount due verses amount recovered under the said code during the said period, per centage-wise?

Unified District Information System for Education

122. SHRI RITESH PANDEY:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether some indicators and table values in the Unified District Information System for Education (UDISE+) 2019-20 Report have been reported in absolute numbers rather than as percentages;

(b) if so, the details of the indicators reported in absolute numbers and the reasons for reporting these in absolute numbers instead of percentages in the UDISE+ 2019-20 Report;

(c) whether some indicators and outcomes in the report have been compared with or based on 2012-13 data, while other indicators and outcomes have been compared with or based on more recent data; and

(d) if so, the list of indicators compared with or based on 2012-13 data, and the justification for treating 2012-13 as the base year for comparisons in these indicators?

Funds Spent under Seva Bhoj Yojana

123. SHRI SUNIL BABURAO MENDHE:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government provides any grant to the institutes under Seva Bhoj Yojana scheme;

(b) if so, the funds utilized/spent/re-imbursed under the Seva Bhoj Yojana in the State of Maharashtra during the last two years;

(c) the list of religious institutions empanelled and being run under the said scheme, State-wise; and

(d) whether the Government allows Non-Governmental Organizations distributing food to reimburse their claim under the scheme and if so, the details thereof especially in the State of Maharashtra?

MUDRA Loan Scheme

124. SHRI T.R.V.S. RAMESH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the people of Cuddalore district of Tamil Nadu have received the benefit of loan disbursements under Shishu, Kishor and Tarun components of Pradhan Mantri MUDRA Loan Scheme;

(b) if so, the details thereof during the last three years, year-wise and category-wise; and

(c) if not, the reasons therefor?

Development of Tourism in Bihar

†125. SHRI MAHABALI SINGH:
SHRIMATI RAMA DEVI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government proposes to develop and promote tourism in Bihar;

(b) if so, the details thereof along with the names of the schemes implemented or being implemented by the Central Government to promote tourism in Bihar;

(c) the names of places identified for this purpose along with the total amount allocated/used for the development and upgradation of the identified tourist places during the last three years;

(d) whether any proposal has been received from the State Government in this regard and if so, the details thereof; and

(e) whether the Union Government is incurring the whole cost on the implementation of these tourism projects or the same is being done on sharing basis and if so, the details thereof?

COVID Impact on Education

126. SHRI SUDHEER GUPTA:
SHRI CHANDRA SEKHAR SAHU:
SHRI BIDYUT BARAN MAHATO:
SHRI SHRIRANG APPA BARNE:
SHRI SANJAY SADASHIVRAO MANDLIK:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has noticed any impact of COVID-19 on education from primary to secondary and other higher level courses and its impact on the students;

(b) if so, the details thereof, course-wise;

(c) the steps taken/being taken to help students at each level with regard to reduction of fee, syllabus, teaching hours;

(d) whether it is also true that the economic impact of COVID-19 could push more children into employment and if so, the details thereof;

(e) whether it is a fact that many children are at risk of not returning to school next year due to the economic fallout of COVID-19 and if so, the details thereof; and

(f) whether the Government has any plan to prevent children drop out of school on account of the above reason and if so, the details thereof?

Financial Assistance for developing Covid Vaccine

127. SHRI ANTO ANTONY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has provided financial assistance to any firm for developing Covid-19 vaccination;

(b) if so, the details thereof including the amount so far disbursed to such firms;

(c) whether the Government has any statistics regarding the amount earmarked for covid-19 vaccination purpose;

(d) if so, the details thereof;

(e) whether the Government has decided to provide free vaccination for all; and

(f) if so, the details thereof and the estimated cost of vaccination for all?

Economic Crisis

†128. SHRI RAJENDRA DHEDYA GAVIT:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the concrete and positive steps being taken to check the skyrocketing prices of petroleum products, food items, electronics and many other goods under prevailing circumstances in the country;

(b) whether financial decisions taken by the Government during the last few years has resulted in the present economic crisis; and

(c) if so, the details thereof?

Price of Steel Products

†129. SHRI SANJAY JADHAV:
SHRIMATI BHAVANA PUNDALIKRAO
GAWALI:
SHRI HEMANT SRIRAM PATIL:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the steel producing companies in the country have increased price of their products a number of times during the last two years and if so, the details of quantum of increase of each product;

(b) whether the public sector companies have reduced the rate of rebate recently and thereby have affected the prices ;

(c) if so, the details thereof along with the reasons therefor; and

(d) whether the Government is taking any concrete steps so that common people are not affected by the increase of prices?

Employment Opportunities in Public and Private Sector

130. PROF. SAUGATA RAY:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the State-wise details of loss of employment opportunities in public sector and private sector in the country due to the pandemic;

(b) the steps taken to generate more employment opportunities in the country in public and private sector; and

(c) the steps taken to implement new welfare schemes for the unemployed in the country?

Area Development Programmes

131. SHRI. RAMESH CHANDRA MAJHI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government, appreciating the genuine concerns of the State Government, restores the provisions for area development programmes and if so, the details thereof;

(b) whether discontinuance of central assistance for area development programmes like special plan for KBK, Backward Region Grant Fund (BRGF) and Integrated Action Plan(IAP) for affected districts has affected the Development Programmes for some of the most vulnerable and backward regions of Odisha;

(c) if so, the details thereof; and

(d) whether the Government has provided a special package to the State for continuation of these programmes

from the budget provision available with NITI Aayog; and

(e) if so, the details thereof?

Selling Steel Plants

132. SHRI SUBRAT PATHAK:
SHRI RAVI KISHAN:
SHRI SANGAM LAL GUPTA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) Whether the Government has any proposal to sell some steel plants in near future;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) whether some steel plants have been sold during the last five years and if so, the details thereof?

Quality of Education during COVID-19

†133. SHRI KANAKMAL KATARA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

the details of the steps taken to impart quality education to the children of Scheduled Tribes and poor families who do not possess smart mobile phones?

Training Under PMKVY

†134. SHRIMATI REKHA VERMA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether unemployed youths are being trained for skill development under Pradhan Mantri Kaushal Vikas Yojna (PMKVY);

(b) if so, the number of such skill development centers being operated in each district in Uttar Pradesh;

(c) the type of technical skill development facilities available to the youths; and

(d) whether any job opportunities are provided to these trainees after completing their training and if so, the details thereof?

Financial Hardships

135. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government proposes to have sector-wise rebuilt and damage control steps to address the

financial hardships arisen out of Covid-19 pandemic; and

(b) if so, the details thereof?

Training Under Skill India Mission

136. SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the number of people enrolled for skilled training under Skill India Mission in the last three years;

(b) the number of people enrolled for all India trade test in the last three years;

(c) the number of people who cleared the All India Trade Test (AITT) and have been awarded National Trade Certificates in the last three years;

(d) the number of such awardees who have been given employment in Government or semi Government departments and organisations?

Sukanya Samridhi Yojana

137. SHRI VISHNU DAYAL RAM:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the number of accounts opened under the Sukanya Samridhi Yojana (SSY) scheme during the last two years, State-wise and bank-wise;

(b) whether it is true that there have been recorded instances of bank officials failing to provide essential information to the beneficiaries of the said Yojana;

(c) if so, the details thereof; and

(d) whether the Government has any plans to increase the awareness regarding the Yojana and if so, the details thereof?

Sanction/ Release of Funds to Bihar

138. SHRI RAJIV RANJAN SINGH *ALIAS* LALAN SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of amounts sanctioned and given to Bihar Government for Yaas cyclone as more than 16 districts were heavily effected and farmers have lost thousands of crores for their crops;

(b) whether the State Government has submitted its proposal for Central Special Grants for compensation to provide relief to the affected farmers in the State; and

(c) if so, the details thereof along with the status of Bihar Government's proposal?

ST Status for Children

139. SHRI MOHAMMED FAIZAL P.P.:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether any proposal has been received from UT of Lakshadweep Administration to grant ST status to those children whose either of the parents belongs to ST community.

(b) if so, the details thereof;

(c) whether the Government is going to resolve this particular issue of children and if so, the details thereof?

Renting of Monuments

140. SHRI BHOLANATH (B.P. SAROJ):

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government is renting out our old heritage structures & monuments for the photography & film shooting purposes ;

(b) if so, the details thereof and the details of the rules framed up for this purpose;

(c) the list of the sites State/UT-wise which the Government is considering for renting out including Uttar Pradesh; and

(d) whether the use of drones especially at night in these archaeological sites is permitted for films photography and if so, the details thereof?

Foreign Investment

141. SHRI ANUBHAV MOHANTY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether there has been foreign investment in the State of Odisha under the scheme of infrastructure for Agro-processing clusters, Mega Food Parks;

(b) if so, the details thereof; and

(c) the number of jobs created for farmers till date, district-wise in Odisha?

COVID Care Hospitals at Steel Plants

142. SHRI SANJAY KAKA PATIL:

SHRI N. REDDEPPA:

DR. BEESETTI VENKATA SATYAVATHI:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the Government had opened jumbo COVID care hospitals in the public sector steel plants in the country;

(b) if so, the details thereof along with the details of such facilities established during the pandemic; and

(c) the amounts allocated for setting up such medical centres in steel plants?

Quality Education in Uttar Pradesh

†143. SHRIMATI KESHARI DEVI PATEL:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the steps taken by the Government for quality education of children during COVID - 19 in various districts of Uttar Pradesh including Prayagraj ;

(b) the facilities provided/ proposed to be provided by the Government to encourage digital education in Uttar Pradesh along with the names of the schemes for benefits of children of economically weaker sections ; and

(b) the steps taken/ to be taken by them Government to provide quality education to the children of poor families not having smart phones in UP ?

Sarva Shiksha Abhiyan

144. SHRI CHANDESHWAR PRASAD:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the schools and educational centres set up under Sarva Shiksha Abhiyan (SSA) in Bihar particularly in Jehanabad, Gaya and Arwal Districts during the last five years ;

(b) the details along with funds released for the purpose during the said period, district-wise and year-wise;

(c) whether the Government proposes to establish more schools and education centres in Bihar particularly in the above mentioned districts keeping in view their backwardness; and

(d) if so, the details thereof and if not, the reasons therefor?

STEM

145. SHRIMATI APARAJITA SARANGI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the details of the number of STEM graduates over the last 3 years separately for male and female;

(b) whether there are more men than women in STEM;

(c) if so, the details thereof;

(d) whether the Government has taken initiatives to increase the participation of women in STEM;

(e) if so the details thereof and if not, the reasons therefor;

(f) whether, on a global platform, India has more women in STEM than other developed countries;

(g) if so, the details thereof;

(h) whether the women who study STEM have been observed to discontinue pursuing STEM for higher education;

(i) if so, the action taken thereon to incentivise continued education in STEM?

Skill Development Centre in Maharashtra

†146. SHRI OMPRAKASH BHUPALSINH alias PAWAN RAJENIMBALKAR:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the number of Skill Development centres established in Marathwada and Vidarbha regions of Maharashtra so as to promote Skill Development;

(b) the details of the achievement made as a result of Skill training being imparted in private institutions under Skill Development schemes; and

(c) the details of the amount spent so far on the Skill Development of the youth out of the total funds allocated to other States including Maharashtra so far since the inception of the scheme along with details of the funds allocated for the year 2020-21?

Inter-Cultural Interactions

†147. SHRIMATI RITI PATHAK:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the details of the inter-cultural interactions carried out by the Government with different nations in the world during the last three years;

(b) whether any concrete impact or positive outcome has been noticed due to the said interactions;

(c) whether the said interactions helped to promote Indian Culture; and

(d) if so, the details thereof?

Independent Directors

148. SHRI SUNIL KUMAR SINGH:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether it is a fact that there is a decline in appointment of Independent Directors since 2018 and if so, the details thereof and the reason therefor during each of the last three years; and

(b) whether it is a fact the decline in appointment of independent Directors is mainly due to non-appointment in Public Sector Undertakings (PSUs) and if so, the details of the PSUs along with the corrective steps taken or to be taken by the Government in this regard?

Training Under Skill India Mission

†149. SHRI CHUNNI LAL SAHU:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the number of persons trained so far under skill India Mission, being run by the Government;

(b) the number of trained persons who have been provided employment during the last two years;

(c) whether the Government proposes to make any concrete action plan for the people who failed to get employment; and

(d) if so, the State-wise details thereof?

Online of Museum Collections

150. SHRI BRIJENDRA SINGH:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Covid-19 pandemic has highlighted the need to make museum and gallery collections available for 'open access' online;

(b) the number of artefacts at Government museums and galleries presently available for online access as of June 2021; and

(c) if so, the steps taken by the Government in this direction?

Skill Training During COVID Period

†151. SHRI ARUN SAO:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government is aware that technical skill training is imparted to youth in small chunks and it is not possible to become skilled in this online training without any practical aspect and they can only get employment after attaining the training;

(b) if so, skill training centres for youth remained completely closed during the covid period, the names of the schemes formulated by the Government for imparting skill training of youth during such times along with the state-wise details of the amount allocated therefor;

(c) the names of the schemes being finalized for implementation in Chhattisgarh State post-corona period;

(d) whether any proposal has been sent by the Government of Chhattisgarh to Central Government during the corona period; and

(e) if so, the details thereof and the decision taken thereon?

GST on Marble and Granite

†152. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Goods and Services Tax (GST) rates on marble and granite slabs were reduced from 28 per cent to 18 per cent since 15.11.2017 in the country and if so, the details thereof;

(b) whether GST at the rate of 5 per cent on raw and roughly sorted marble and granite and at the rate of 12 per cent on their blocks are being charged;

(c) if so, the details thereof along with the time since when it is being done;

(d) whether keeping in view the corona period, the Government proposes to reduce existing GST rate on marble and granite slabs from 18 per cent to 12 per cent and also to impose compulsory GST of 5 per cent on their raw products for maintaining balance in GST input and output for providing relief from global slowdown to marble and granite industry which provides crores of rupees per month as revenue to the country; and

(e) if so, the details thereof and if not, the reasons therefor?

Online education

153. SHRI G.S. BASAVARAJ:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether there have been large number of drop outs in primary classes in rural India due to inability of poor families mostly of migrant labour to send their children to schools as discovered during the commencement of Academic Session 2021-22 and if so, the details thereof;

(b) whether due to rising unemployment in rural areas, poor families find it difficult to provide their children in primary classes with smartphones and also to arrange for internet facilities at home and if so, the details thereof; and

(c) whether the Government would consider re-opening of primary schools wherever the pandemic conditions have abated and if so, the details thereof?

Bank Loan Defaulters

†154. SHRI UDAY PRATAP SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of the companies which have taken loans to the tune of crores of rupees by defrauding the public and private sector banks of the country prior to year 2014 and subsequently these loan accounts were declared Non Performing Assets (NPAs) and the action taken thereon;

(b) whether top 100 companies of the country especially Kingfisher Airline, Geetanjali Gems and Crest Steel and Power Private Limited etc., are included in them;

(c) if so, whether major bank of the country i.e., State Bank of India, has informed the Enforcement Directorate or Central Bureau of Investigation against them; and

(d) if so, the details thereof including the action taken against the said companies?

Database for Unorganised Workers

155. SHRI KODIKUNNIL SURESH:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of programmes by the Government aimed at alleviating poverty and unemployment among migrant labourers in the country after the second wave of covid pandemic;

(b) whether the Ministry intends to establish a National Database for Unorganised Workers including the migrant labourers in the country;

(c) if so, the details thereof;

(d) whether there is a delay of lack of coordinated efforts in order to create a module between the Centre and respective States;

(e) the details thereof and the reasons therefor; and

(f) the details of action sought to address the anomalies to ensure timely establishment of the National Database for Unorganised Workers in view of facilitating streamlined deliveries of welfare programmes?

Yoga Education

†156. SHRI RODMAL NAGAR:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government proposes to make Yoga, a compulsory subject in schools and colleges and appoint yoga teachers for this purpose ; and

(b) if so, the details thereof?

Credit by Microfinance Companies

157. SHRIMATI MANEKA SANJAY GANDHI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the amount of credit extended through microfinance companies during the period from 2000 till now;

(b) the amount out of the same classified under stressed assets till now; and

(c) the details of the mechanisms introduced to deal with the issue of stressed assets with respect to microfinance companies?

Schools for Tribal People

158. SHRIMATI PRATIMA MONDAL:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of the schools for tribal children established in the country, State/ UT-wise during each of the last three years and the current year; and

(b) whether less number of schools are functioning in tribal areas, if so, the details thereof and the reasons therefor?

National Council for Social Work Education

†159. SHRI HARISH DWIVEDI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government proposes to formulate any policy to make the Social Work subject popular;

(b) whether the Government proposes to constitute a National Council for Social Work Education also in future; and

(c) the number of Universities throughout the Country in which the education of Social Work is being imparted at present?

Results of Board Exams

160. SHRI D.M. KATHIR ANAND:

SHRI GAURAV GOGOI:

SHRI MANICKAM TAGORE B.:

SHRI KULDEEP RAI SHARMA:

SHRIMATI SUPRIYA SULE:

DR. SUBHASH RAMRAO BHAMRE:

DR. DNV SENTHILKUMAR. S.:

SHRI THIRUNAVUKKARASAR SU:

SHRI SUNIL DATTATRAY TATKARE:

DR. AMOL RAMSING KOLHE:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the CBSE cancelled class X and XII Board Exams 2021 due to pandemic situation in the country and if so, the criteria adopted by the CBSE to determine the 12th class result;

(b) whether the Government is aware that there is widespread discontentment among the students across the country about the CBSE evaluation criteria and if so, the steps taken/proposed to be taken by the Government;

(c) whether the Government has taken into account the challenges faced by the students of class 12 during academic year 2020-2021 and if so, the details thereof;

(d) whether the average scores of students of class 12 in pre-board examination in many schools were lower than the previous years average and if so, the details thereof and the reasons therefor;

(e) whether the CBSE proposes to take into account the above facts while preparing class 12 results;

(f) whether only around 50 percent of the students had online connections for class 12 as result of which online education could not reach all students affecting them adversely; and

(g) if so, whether the Government proposes to provide required infrastructure for online education to students who are promoted to class 12?

Development of Ramayana Circuit

161. SHRI SANGAM LAL GUPTA:
SHRI MANOJ TIWARI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has any proposal to develop Ramayana Circuit in the near future;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether any other religions circuit is also under consideration; and

(e) if so, the details thereof?

Board for Skill Development

162. DR. SANJAY JAISWAL:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government is planning to set targets for percentage of people skilled as it is there in the case of literacy;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government is planning to set up a board for skill development that is similar to the Central Board of Secondary Education to ensure the assessment and standard of skill development and if so, the details thereof;

(d) whether there are any incentive mechanisms to ensure employers take part in active recruitment and

also in the process of skilling and if so, the details thereof?

Vacant posts in IITs and NITs

†163. SHRI VIJAY BAGHEL:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the number of institutes where the post of chairman and other posts are lying vacant in the governing board of the IITs and NITs across the country;

(b) whether any time limit has been fixed for filling up these vacant posts;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

Jagdishpur-Haldia Gas Pipeline Project

164. MS. LOCKET CHATTERJEE:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the status of Jagdishpur-Haldia Gas pipeline project;

(b) the tentative timeline for supply of CNG for the city of Kolkata; and

(c) the plans and timeline for supplying piped cooking gas in Kolkata?

India's Per Capita Income

165. SHRI BALUBHAU ALIAS SURESH
NARAYAN DHANORKAR:
SHRI K. NAVASKANI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the International Monetary Fund Global Economic Outlook report has projected that Bangladesh is set to surpass India's per capita income in 2021;

(b) if so, the details thereof and the reasons therefor;

(c) whether the report states that the Indian economy will be among the steepest declining economies in the world in 2021 and if so, the details thereof; and

(d) whether it is true that five years ago, India's per capita income was 40 per cent higher than that of Bangladesh and if so, the details thereof?

SOP for Banks

166. SHRIMATI NAVNEET RAVI RANA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is aware that the bank environment must be made age friendly similar to what exists for the differently-abled people, and all staff members should be sensitized and trained in terms of customer care skills including communication and soft skills in this respect, and if needed, the bank should arrange home visit services; and

(b) if so, the steps taken by the Government keeping in mind that there must be a separate Standard Operating Procedure (SOP) for senior citizens in all banks and one comfortable counter with a dedicated, sensitized and well-trained staff member must be available for senior citizens?

Prices of Petrol, Diesel and Cooking Gas

†167. SHRI DEEPAK BAIJ:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government proposes to fix the upper limit for the likely increase in the prices of petrol-diesel and cooking gas while presenting Union-budget keeping in view the rising prices of these items and if so, the details thereof;

(b) whether the Government proposes to adjust the increased prices beyond the upper limit with different taxes collected from the common man so that the same doesn't have to bear the extra burden and if so, the details thereof;

(c) the scheme of the Government to bring the prices of petrol, diesel and cooking gas within the reach of the common man; and

(d) whether the petrol-diesel are likely to be brought under GST regime so that the common man gets relief from the excessive burden of tax and if so, the details thereof?

National Institute of Open Schooling (NIOS)

168. SHRI FEROZE VARUN GANDHI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government is planning to bring strict regulations concerning the National Institute of Open Schooling (NIOS) to avoid false certification and if so, the details thereof;

(b) whether the Government is planning to make changes to the schedule of NIOS exams and results in accordance with the other boards in the country to achieve fair admission process for higher education; and

(c) if so, the details thereof?

India's Debt-to-GDP Ratio

169. SHRI KALYAN BANERJEE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether it is a fact that that India's debt soared to 58.8 per cent of the gross domestic product in the fiscal year ended in March from 51.6 per cent a year ago and the external debt to GDP ratio rose to 21.1 per cent as of March-end 2021 from 20.6 per cent a year ago;

(b) if so, the details thereof; and

(c) the details of the proposal to overcome the crisis and lowering India's debt to GDP ratio which has increased from 74 per cent to about 89.56 per cent of the gross domestic product in recent times?

Relief Measures for Dependents

170. SHRI RAMESH BIDHURI:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the steps taken by Government for giving social security relief for dependents of workers who have died due to Covid-19; and

(b) the State-wise details of total number of workers who died due to Covid-19?

Development of Kumarakom as Iconic Tourist Destination

171. SHRI THOMAS CHAZHIKADAN:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has declared certain Tourism destinations including Kumarakom in Kerala as Iconic Tourist Destinations and if so, the details thereof with copy of the notification of tourism department;

(b) Whether the Government has given directions to prepare detailed project report for Kumarakom Iconic Tourist Destination and if so, the details thereof with the name of the agency who is assigned with the work;

(c) whether the Government has received the draft report of the Kumarakom Iconic Tourism Project and if so, the details thereof;

(d) whether the Government has received any proposal to include Kottayam-Kumarakom-Cherthala Tourist Highway and the development of the canals in the project and if so, the details thereof along with the expected total cost of the project; and

(e) whether the Government has set apart any fund for the iconic tourism destinations and if so, the details thereof?

Research on Tribal Medicinal Plants

172. SHRI PARTHIBAN S.R.:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether tribals have the traditional knowledge of curing disease with locally available medical plants, if so, whether any research institute has been given any project for research on tribal medicinal practices and medicinal plants, so as to preserve this knowledge; and

(b) if so, State-wise/Union-Territory-wise details thereof?

Foreign Debt

173. SHRI K. NAVASKANI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether foreign debt has increased in the last five years;

(b) if so, the details thereof and the reasons therefor;

(c) whether steps have been taken by the Government to tackle this; and

(d) if so, the details thereof and if not, the reasons therefor?

Language Formula

174. SHRI M. SELVARAJ:

SHRI NATARAJAN P.R.:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether it is true that the Government is in the process of implementing National Education Policy (NEP) 2020 with three language formula in educational institutions across the country and if so, the details thereof;

(b) the manner/ system to be adopted for three language formula along with the names of languages selected under NEP; and

(c) whether the use of Hindi/ Sanskrit language is proposed to be made compulsory as the medium of instructions in Higher Educational Institutions and if so, the details thereof?

Revision of Pension in RBI

175. SHRI THIRUMAAVALAVAN THOL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the approval sought for the revision of Pension to the retired employees of Reserve Bank of India (RBI) was rejected by the Government in the past;

(b) if so, the details thereof;

(c) whether revision of pension for the retired employees of RBI rejected by the Government is implemented by RBI; and

(d) if so, the details thereof and if not, the reasons therefor?

Lack of Electricity in Schools

176. SHRI BHARTRUHARI MAHTAB:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) According to UDISC Report (2019-20) only 80% of schools in the country have electricity ;

(b) if so, please furnish the details of schools where there is no electricity and the action plan of the Government by when all the schools are likely to have electricity ?

Consumer Inflation

177. SHRI MANISH TEWARI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether for nearly a year, consumer inflation, has been higher than the rate of one year deposits by banks, effectively making the return on hard-earned tax-paid money negative and if so, the details thereof;

(b) whether this lowering of interest rates has shown any increase in credit growth or provided a spur in investment and if so, the details thereof;

(c) whether it is a fact that in 2021 2021, collections of indirect tax - the taxes everyone from rich-to-the-poor pays on consumption - is higher than taxes on income and if so, the details thereof;

(d) whether this increase in indirect taxes is a cause of the fueling inflation and if so, the details thereof; and

(e) whether the Government is working out on a plan to mitigate the twin burden of falling returns on savings and the rising inflation and if so, the details thereof?

Substandard Education and Foods etc. in Tribal School

178. SHRI BENNY BEHANAN:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government is aware of persistent media reports of substandard education & food, sexual assault, and deaths, reported in Government-run residential schools for tribals;

(b) whether the Government maintains data on the same, and if so, the details thereof; and

(c) whether the Government is aware that residential schools for tribal students have been used to forcefully assimilate indigenous tribal students in countries such as Canada, New Zealand and Australia and whether the Government has taken any steps to learn from the failures of this model in these countries or reconsider the model?

Setting Up of Independent Fiscal Council

179. DR. ARVIND KUMAR SHARMA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is considering positively for setting up of an independent fiscal council consisting of experts as suggested by the Committee on Fiscal Responsibility and Budget Management;

(b) if so, the details of steps taken or proposed to be taken in this regard; and

(c) if not, the reasons therefor?

Minimum Wage for Tea Garden Workers

180. SHRI PRADYUT BORDOLOI:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the detailed reasons and criteria for considering geographical location for fixing of the floor wage under Code on Wages, 2019;

(b) the State-wise details of reasons on the basis of which the floor wage shall be fixed and tentative duration within which the Government shall release the state-wise fixed floor wage; and

(c) the method to determine minimum wage for tea garden workers in Assam as compared to other tea producing States?

Funds for Construction of Sea Wall

181. SHRI HIBI EDEN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has any data which show the allocation of funds that can be utilised by the

State Governments for the purpose of construction of sea wall;

(b) if so, the details thereof, State-wise and financial year-wise from 2014-15 till 2021-22;

(c) whether the State Government of Kerala has submitted any proposal to any of the ministries under the Union Government which is pending in this Ministry for release of funds from the Union Government for the construction of sea wall in the coastal area of Kerala, including Chellanam, Ernakulam and if so, the details thereof including the amount; and

(d) whether the Union Government provides central assistance for the construction of sea walls under Flood Management Programme in a cost sharing method between the State and Union Governments; and

(e) if so, the details thereof and if not, the reasons therefor?

Assistance to unemployed Individuals

182. SHRI UTTAM KUMAR REDDY
NALAMADA:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of the monthly unemployment rate in the country since December 2019 till the present date;

(b) the details of various schemes to provide employment and other forms of assistance to unemployed individuals, including funds allocated and the number of eligible beneficiaries;

(c) the number of individuals who sought and received Government assistance under these schemes; and

(d) the other steps taken by the Ministry to combat the problem of unemployment in the country?

Popularisation of Historical Findings

183. SHRI JAGDAMBIKA PAL:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the details of the major achievements in historical and archaeological findings of the Archaeological Survey of India in the last five years;

(b) whether the recent excavations have revealed new information about the Indian Civilization and if so, the details thereof;

(c) the steps taken by the Government to undertake research and study of these findings for a better understanding on the ancient Indian Civilization;

(d) whether the Ministry has proposed inclusion of these findings in textbooks for school students and course material for students at graduate and post-graduate level;

(e) the steps taken by the Government to popularize these findings about the glorious past of Indian Civilization through various forms of media, especially through movies and documentaries; and

(f) the steps taken to promote Museums in the country?

Promotion of Domestic Tourism

184. SHRI KHAGEN MURMU:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government is aware that Domestic Tourism will help the hospitality industry bounce back;

(b) if so, the measures taken by the Government to tap the potential of the domestic tourism market; and

(c) the steps taken by the Government to fully leverage the country's tourism potential to enhance its soft power globally?

PACL Investors

†185. SHRI SUBHASH CHANDRA BAHERIA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Securities and Exchange Board of India (SEBI) has formulated any strategy for payment to PACL investors according to the judgement of Supreme Court and if so, the details and the time-limit thereof;

(b) whether the payment will be of principal amount or with interest and if so, the details thereof;

(c) the manner in which the payment of the principal amount with interest thereon would be made to the investors who did not submit the application on online portal due to submission of their original bond in the company and the time by which the said amount is likely to be paid;

(d) the item-wise total movable/immovable property or bank deposits of PACL as per the assisment made by SEBI or the Government;

(e) the details and total amount recovered through auction/ sale thereof till date;

(f) whether the Government has formulated any action plan to compensate the poor investors cheated by chitfund companies/co-operative societies through their budget and if so, the details thereof; and

(g) the strategy chalked out by the Government to protect the interest of the investor in future?

Promotion of Eco-Tourism Under India 2.0 Campaign

186. SHRI PATEL HASMUKHBHAI SOMABHAI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government plans to promoting eco-tourism as part of Incredible India 2.0 Campaign in domestic and overseas markets;

(b) if so, the details thereof;

(c) whether the State Government of Gujarat has requested for additional sanction of Central funds to carry out various tourism projects in the State; and

(d) if so, the details thereof and the measures taken by the Union Government in this regard the measures taken by the Government to promote Eco-tourism in the country, particularly in Gujarat and revenue generated during the last three years?

Amount Allocated to Auroville Foundation

187. SHRI RAVIKUMAR D.:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) the amount allocated to Auroville Foundation in the Budget 2020-21 and 2021-22

(b) the reasons for the reduction in the allocation;

(c) whether the Government has any plan to strengthen the Auroville Foundation and if so, the details thereof; and

(d) the reason for the delay in appointing a Chairman to the Auroville Foundation?

Alternative Energy

†188. SHRI SHANKAR LALWANI:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the country is facing the challenge of high fossil fuel consumption;

(b) if so, the reasons therefor;

(c) whether the government has formulated any plan to promote an alternative clean energy in future;

(d) whether the Government has formulated any plan to promote electric transport for energy security; and

(e) if so, the details thereof and if not, the reasons therefor?

Draft National Strategy and Roadmap for Development of Rural Tourism

189. SHRI PRATHAP SIMHA:

SHRI C.N. ANNADURAI:

SHRI GAJANAN KIRTIKAR:

SHRI B.Y. RAGHAVENDRA:

SHRI DHANUSH M. KUMAR:

SHRI GAUTHAM SIGAMANI PON:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has formulated a Draft National Strategy and Roadmap for Development of Rural Tourism in India for an initiative towards Atmanirbhar Bharat and if so, the details thereof and main feature of the draft;

(b) whether the Government has assessed the potential of rural tourism in the country and if so, the details thereof;

(c) the schemes formulated for the promotion of rural tourism in the country along with the rural tourism projects implemented/sanctioned in this regard especially in Karnataka;

(d) the rural tourism projects implemented/sanctioned in this regard State/UT-wise;

(e) the number of villages identified and developed as rural tourist spots under rural tourism during the last three years and the current year State/UT-wise; and

(f) the other steps taken by the Government to boost rural tourism in the country so as to contribute significantly to the mission of Atmanirbhar Bharat?

Development of Iconic Site in Adichanallur

190. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has started developing iconic site project and On-site museum in Adichanallur, Tamil Nadu as announced in the budget 2020-21; and

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Proposal to Add New Tourist Destinations in Chhattisgarh

†191. SHRI SUNIL KUMAR SONI:
SHRI VIJAY BAGHEL:
SHRI ARUN SAO:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether tourism industry has been badly affected during Covid-19 period;

(b) if so, the details thereof along with the corrective measures being taken by the Government in this regard;

(c) whether the Government has received any proposal from the Government of Chhattisgarh to add new tourist destinations under tourist circuits and if so, the details thereof;

(d) the present status of the proposals received along with the decision taken by the Government in this regard; and

(e) whether the Government has allocated funds to various State Governments to develop new tourist

destinations in their respective States during the last three years and if so, the State-wise/Union Territory-wise details thereof including Chhattisgarh?

PM e VIDYA

†192. SHRI DEVJI M. PATEL:
SHRI SUDHAKAR TUKARAM
SHRANGARE:
SHRI NARANBHAI KACHHADIYA:
SHRI RANJEETSINGH HINDURAO NAIK
NIMBALKAR:
SHRI PARBATBHAI SAVABHAI PATEL:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has launched PM eVIDYA programme to provide for proper education during covid pandemic period and if so, the details thereof;

(b) the total budget allocated for expansion of all the resources of e-learning under this programme like #One Nation One Digital Platform, One class-One channel campaign along with the amount of funds spent so far;

(c) the details of the programme for connecting all the rural schools in the country including Rajasthan, Maharashtra and Gujarat; and

(d) whether majority of rural population has no access to technology; and

(e) if so, the steps taken by the Government to take education to those not having digital devices?

Pradhan Mantri Rojgar Protsahan Yojana

193. SHRI KRIPANATH MALLAH:
SHRIMATI JASKAUR MEENA:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the salient features of the Pradhan Mantri Rojgar Protsahan Yojana;

(b) the details of the funds sanctioned, allocated and utilized under this scheme so far within Assam and Rajasthan;

(c) the details of the number of beneficiaries covered under this scheme within Assam and Rajasthan so far;

(d) the details of the target set and achievements made so far along with its response;

(e) the steps being taken by the Government to cover the wider section of target beneficiaries in the State under this scheme; and

(f) whether this scheme has proved a boon during Covid-19 in the country and if so, the details thereof?

Production of Oil and Gas

194. SHRI SUDHAKAR TUKARAM
SHRANGARE:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the domestic crude oil & natural gas production has been dwindling for the last several years;

(b) if so, the details thereof along with the reasons therefor; and

(c) the action plan prepared by the Government to boost the dwindling oil and gas production of state-run oil and gas production companies?

Expenditure Incurred for Implementation of Atmanirbhar Packages

195. DR. A. CHALLAKUMAR:
SHRI PRADYUT BORDOLOI:
SHRI M. SELVARAJ:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the quantum of revenue expenditure incurred in the 2020-2021 financial year to implement components of the Atmanirbhar Packages 1.0, 2.0 and 3.0;

(b) The quantum of revenue expenditure incurred to implement components of the Atmanirbhar Packages 1.0, 2.0 and 3.0 upto March 31, 2020, December 31, 2020 and March 31, 2021 as a proportion of total Budget Estimates for the 2020-21 financial year; and

(c) the quantum of capital expenditure incurred to implement components of the Atmanirbhar Packages 1.0, 2.0 and 3.0 upto March 31, 2020 and December 31, 2020 as a proportion of total Budget Estimates for the 2020-21 financial year?

Tax Exemption on Covid-19 Treatment

196. SHRI C.N. ANNADURAI:
SHRI DHANUSH M. KUMAR:
SHRI GAJANAN KIRTIKAR:
SHRI GAUTHAM SIGAMANI PON:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has decided to provide income tax exemption to the amount received by a taxpayer for medical treatment from an employer or from any person for treatment of Covid-19 during the financial year 2019-20 and subsequent years;

(b) if so, the details thereof along with the aims and objective behind this move;

(c) whether the Government has also decided that ex-gratia received by family members of individuals who

died due to Covid-19 will be exempt from income tax and if so, the details thereof and if there is any ceiling on the amount received;

(d) whether the Government has also extended some key tax compliance deadlines due to impact of Covid-19 pandemic and if so, the details thereof; and

(e) the success achieved by the Government after implementing Vivad se Viswas scheme?

Disparity in education

†197. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether huge disparity exist in education level of various Universities in the country;

(b) if so, the reasons therefor;

(c) the measures taken by the Government to bring uniformity in education level of all the Universities of the country; and

(d) the extent of success achieved by the Government in the efforts made in this regard?

Production Capacity of Steel Plants

198. SHRI G.M. SIDDESHWAR:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) the steel production capacity of the country at present including the details of the units engaged in steel production and mining;

(b) the places where Government, Semi-Government and Non-Government units are producing steel, State-wise;

(c) whether the steel production of these plants/units is adequate and if so, the details thereof; and

(d) if not, the steps taken/proposed to be taken by the Government to improve the steel production of these plants/units?

Vedic Board

199. SHRI S. MUNISWAMY:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has any plan to introduce new Board for vedic studies ;

(b) if so, the necessary steps taken by the Government in this regard; and

(c) by when the Government is planning to introduce it?

Assistance by NABARD

200. SHRI DHAIRYASHEEL SAMBHAJIRAO
MANE:
SHRI UNMESH BHAIYYASAHEB PATIL:
DR. HEENA GAVIT:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:
DR. SHRIKANT EKNATH SHINDE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the amount of financial assistance provided by National Bank for Agriculture and Rural Development (NABARD) to various States during each of the last three years, State/UT-wise, including Maharashtra;

(b) the details of the amount invested during the said period, State/Sector-wise including farming sector;

(c) whether the Government has set up any monitoring mechanism to monitor and ensure timely completion of the projects for which NABARD has provided assistance and if so, the details thereof;

(d) whether the Government fixes agriculture credit disbursement targets for the banking sector every year and if so, the details thereof; and

(e) whether the Government has received any complaint regarding disbursement of these loans and if so, the details thereof along with the corrective action taken in this regard?

New Bad Bank

201. SHRIMATI SANGEETA KUMARI SINGH
DEO:
DR. SUKANTA MAJUMDAR:
SHRI BHOLA SINGH:
SHRI VINOD KUMAR SONKAR:
SHRI RAJVEER SINGH (RAJU BHAIYA):
SHRI RAJA AMARESHWARA NAIK:
DR. JAYANTA KUMAR ROY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is planning to launch new Bad Bank with all the regulatory approvals in place and if so, the details thereof;

(b) whether the application to incorporate the National Asset Reconstruction Company Ltd is under process with Registrar of Companies and if so, the details thereof;

(c) whether the lenders have reviewed more than 100 non-performing assets in the first phase and if so, the details thereof and the Government's reaction thereto; and

(d) the other steps being taken by the Government in this regard?

Reservation for OBCs in IITs

202. SHRI T.R. BAALU:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether a committee headed by Dr V Ramgopal, Director, Indian Institute of Technology(IIT) Delhi has given its report to do away with reservation in IITs;

(b) if so, the details thereof and the reaction of the Government thereon,

(c) whether the representation of OBCs in IITs is about 3 per cent and zero representation in Central Universities;

(d) if so, the details thereof; and

(e) the steps taken or proposed to be taken by the Government to implement the reservation for OBCs effectively in IITs and Central Universities?

NCERT Syllabus

203. SHRI S. VENKATESAN:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the NCERT had conducted a meeting on syllabus with various SCERTs;

(b) if so, whether the NCERT directed the SCERTs to submit the syllabus and NCERT proposes to give directions with regard to addition and deletions which the SCERTs are supposed to implement ; and

(c) if so, the purpose and motive for conducting such meeting and give such arbitrary direction to the SCERTs functioning under various State Governments?

Increase in GST Collection

204. SHRI NITESH GANGA DEB:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the collection of Goods and Services Tax (GST) has increased in the country for the months of March, April and May, 2021 as compared to the year 2020; and

(b) if so, the collection of GST for the said period?

Promotion of CNG/PNG

- †205. SHRI HEMANT SRIRAM PATIL:
SHRI GOPAL JEE THAKUR:
SHRI UPENDRA SINGH RAWAT:
DR. ALOK KUMAR SUMAN:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government proposes to promote CNG/PNG to control the pollution, if so, the names of

the States where CNG/PNG have been provided till date and the names of the cities where CNG/PNG are likely to be introduced in near future, city-wise and district-wise especially in Uttar Pradesh, Maharashtra and Bihar;

(b) the number of factories producing biodiesel that are registered in Bihar along with the names of the districts;

(c) whether any CNG/PNG project has been launched or proposed to be launched in Barabanki and Lucknow in Uttar Pradesh, Gopalganj district of Bihar, if so, the details thereof along with the timeframe by which the CNG/PNG project is proposed to be extended to the Gopalganj district and whether the said project is being delayed and if so, the reasons therefor;

(d) whether the Government has any scheme to lay a LPG gas pipeline in Gopalganj and Darbhanga districts of Bihar, if so, the details thereof; and

(e) whether the Government proposes to open CNG/PNG centres in Nanded, Hingoli and Yavatmal of Maharashtra and Darbhanga in Bihar, if so, the details thereof along with the time by which it is likely to be opened?

Initial Public Offer of PSUs

†206. SHRI SATYADEV PACHAURI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has achieved the disinvestment target of 1 lakh 75 thousand Crore rupees fixed for the year 2021-22; and

(b) if so, the names of public sector undertakings(PSUs) whose Initial Public Offer has been issued by the Government to achieve the said target?

GST Compensation

207. DR. G. RANJITH REDDY:
SHRI JAYADEV GALLA:
SHRI K. MURALEEDHARAN:
SHRI A. RAJA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of the amount of GST Compensation dues pending to various States for the financial years 2020-21 and 2021-22, State-wise including Telangana and Andhra Pradesh;

(b) whether the Government has paid all the dues to the States during the said period and if so, the details thereof, State-wise and if not, the reasons therefor along with the details of alternative mechanism worked out in this regard and the time by which the dues would be paid;

(c) whether various States including Tamil Nadu have requested for generous fiscal support in view of medical healthcare expenses and if so, the details thereof

along with the response of the Government in this regard;

(d) whether there are any plans to provide additional GST compensation to the States which have suffered huge economic loss due to Covid-19 pandemic and if so, the details thereof and if not, the reasons therefor; and

(e) the details of GST Collections received by the Government since March 2020, month-wise?

Inclusion of Petroleum Products under GST

208. SHRI MANICKAM TAGORE B.:
SHRI K. MURALEEDHARAN:
SHRI KRUPAL BALAJI TUMANE:
ADV. ADOOR PRAKASH:
SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:
SHRI OMPRAKASH BHUPALSINH alias PAWAN RAJENIMBALKAR:
SHRI V.K.SREEKANDAN:
ADV. DEAN KURIAKOSE:
SHRI DEEPAK BAIJ:
SHRI BHARTRUHARI MAHTAB:
SHRI KULDEEP RAI SHARMA:
SHRIMATI SUPRIYA SULE:
SHRI PARTHIBAN S.R.:
DR. SUBHASH RAMRAO BHAMRE:
PROF. SAUGATA RAY:
DR. DNV SENTHILKUMAR. S.:
SHRI HIBI EDEN:
SHRI SUNIL DATTATRAY TATKARE:
DR. AMOL RAMSING KOLHE:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the authority responsible for fixing the petrol prices in the country and the reasons for different prices of petrol in the States across the country;

(b) the current prices of crude oil in the country and the number of times the price of petroleum products has been hiked during the last one year in the country and the extra amount spent by the citizens in total on petrol/diesel/LPG, State-wise along with the reasons for unprecedented rise in the same and effect on the consumers in terms of GDP;

(c) whether the prices of petroleum products are responsible for the current high inflation rate, if so, the measures taken by the Government to control the rise in fuel prices during this pandemic period;

(d) the details of the prices of petrol and diesel in INR in the neighbouring countries such as Pakistan, Bangladesh, Bhutan, Nepal, Myanmar and Sri Lanka during the last one year along with the reasons for the high price of petrol/diesel in India;

(e) the average price of crude oil per barrel in the international market and selling price of petrol during the last three years and the current year along with the net profit earned by Oil Marketing Companies (OMCs) due

to cheap price of petrol/diesel in the international market during this period, year-wise and month-wise details thereof and the basis for increasing the price of petrol/diesel by these OMCs and whether relief has been provided to retail consumers of the country in the event of fall in the prices of crude oil in the international market;

(f) the rate of taxes charged by the Centre and the States per litre of petrol/diesel/LPG during the quarter 1, 2 and 3 of financial year 2020-21, State-wise along with the details of revenue collected/profit generated from selling petrol/diesel to dealers monthly during the last three years, including the amount received through taxes during the period along with the details of usage of funds from the profit generated and whether the Government collects more revenue in the event of increase in price of the same;

(g) whether the Government has any plans to include petroleum products in GST to control prices of petrol/diesel, if so, the details thereof, if not, the reasons therefor along with the details of States which objected this move; and

(h) whether his Ministry has any proposal for including petroleum products under GST, if so, the details thereof, if not, the reasons therefor?

Liquidity Window to Banks

209. SHRI TALARI RANGAIAH:
SHRI ADALA PRABHAKARA REDDY:
SHRI MAGUNTA SREENIVASULU REDDY:
SHRI CHANDRA SEKHAR BELLANA:
SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Reserve Bank of India (RBI) has provided an On-tap liquidity window of Rs 50,000 crore to banks recently for improving COVID related health infrastructure in the country;

(b) if so, the details thereof including break-up of the amounts sanctioned by banks under this programme for (i) vaccine manufacturers, (ii) importers of vaccine and COVID-19 related drugs, (iii) suppliers of oxygen and ventilators, and (iv) logistics firms till date;

(c) whether the banks aim to provide loans to patients for COVID treatment; and

(d) if so, the details thereof including the amount sanctioned for the purpose till date?

Separation of Chairman and Managing Director Posts

210. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether it is true that SEBI rules mandates separation of Chairman and Managing Director posts before the end of this fiscal;

(b) if so, the details of companies that have implemented this rule so far and the status of remaining companies;

(c) the status of separation in Central Public Sector Enterprises (CPSEs); and

(d) the measures likely to be taken by the Government to address the apprehension in some quarters of corporate world that this arrangement would weaken the position of promoters?

Risk to Economic Recovery

211. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether it is true that there are still a number of risks to durable economic recovery in India;

(b) if so, the details thereof, along with the steps taken by the Government keeping in view the fact that wholesale price inflation is setting recent records, and core inflation is also at a significantly higher level now;

(c) whether it is also a fact that while the RBI's Monetary Policy Committee had projected 5.1 per cent inflation for the current fiscal year, this estimate may have to be reconsidered and does not seem to entirely gel with the macro-economic picture provided by the RBI bulletin; and

(d) if so, the details thereof?

Amendment to CSR Rules

†212. SHRI SANJAY BHATIA:
SHRI BRIJENDRA SINGH:
SHRI NAYAB SINGH:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government has made any changes in the laws governing Corporate Social Responsibility (CSR);

(b) if so, the details of the changes made therein and the reasons therefor;

(c) whether the Government proposes to carry out radical changes in the laws governing CSR;

(d) if so, the details thereof; and

(e) the details of the total CSR spending by the Public Sector Undertakings during the period from March, 2020 till date State/UT-wise?

National Mission on Cultural Mapping in West Bengal and Gujarat

213. SHRI RAJU BISTA:
SHRIMATI POONAMBEN MAADAM:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has undertaken a cultural mapping in West Bengal and Gujarat States under the National Mission on Cultural Mapping;

(b) the details of programs undertaken under the Cultural Mapping Mission;

(c) the number of artists and institutions registered, State/UT-wise including West Bengal and Gujarat under the mission till date and the benefits/assistance extended to the registered artists/institutions; and

(d) the details of the cultures or villages that were mapped in Gujarat and West Bengal State, especially in the districts of Darjeeling and Kalimpong; and

(e) whether the Government planning to expand the mission and if so, the details thereof?

New Jawahar Navodaya Vidyalayas in Delhi NCR

214. SHRI MANOJ TIWARI:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government has any proposal to establish new Navodaya Vidyalayas in the country in near future including Delhi NCR especially in North East district constituency;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Promotion of Tourism in Rajasthan and Gujarat

215. SHRI NARANBHAI KACHHADIYA:
SHRI SUMEDHANAND SARASWATI:
SHRI PARBATBHAI SAVABHAI PATEL:
SHRI BALAK NATH:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government is aware that tourism is badly affected due to corona pandemic;

(b) if so, whether the Government is aware of the tourism potential of the States of Rajasthan, Gujarat as these States have a large number of hill stations, wildlife, heritage sites, historical locations and temples;

(c) if so, the details thereof; and

(d) the steps taken by the Government to promote tourism in the country including Rajasthan and Gujarat?

GST on Covid Relief Goods

216. SHRI ANURAG SHARMA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether it is a fact that the Government has brought down the Goods and Services Tax (GST) on 14 Covid relief goods;

(b) if so, the details thereof;

(c) whether it is also true that the relaxation given will remain till September, 2021 and if so, the details thereof; and

(d) whether it is also true that this met with the demands of the many States in this regard and if so, the details thereof?

Relief Measures

217. SHRI RAHUL RAMESH SHEWALE:
SHRI GIRISH BHALCHANDRA BAPAT:
DR. PRITAM GOPINATHRAO MUNDE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has announced a slew of relief measures for several sectors including health infrastructure;

(b) if so, the details thereof; and

(c) the extent to which the relief measures will help the existing projects?

Setting up of TAC

218. SHRI CHANDRA SEKHAR BELLANA:
SHRI N. REDDEPPA:
SHRI POCHA BRAHMANANDA REDDY:
SHRIMATI CHINTA ANURADHA:
SHRI SRIDHAR KOTAGIRI:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government has set up a Technical Advisory Committee (TAC) recently to provide National Financial Reporting Authority (NFRA) with inputs from the perspective of various key stakeholders.

(b) if so, the details thereof including the composition and terms of reference of the Committee; and

(c) the details of the steps the NFRA has taken till date to achieve its fundamental objective of driving in systemic change in the Indian Financial Reporting System for Public Interest Entities (PIEs)?

Schemes for Tribals

219. SHRI Y. DEVENDRAPPA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of schemes presently under implementation meant for livelihood support for tribals in the country; and

(b) the details of number of beneficiaries enrolled/benefited under these schemes, State-wise?

Hike in Fuel Prices

220. DR. T. SUMATHY (a) THAMIZHACHI
THANGAPANDIAN:
SHRI PRATAPRAO JADHAV:
SHRI ANTO ANTONY:
SHRI RAJENDRA DHEDYA GAVIT:
DR. KALANIDHI VEERASWAMY:
SHRI G.S. BASAVARAJ:
SHRI PARTHIBAN S.R.:
SHRI MALOOK NAGAR:
SHRI MAHESH SAHOO:
SHRIMATI NUSRAT JAHAN RUHI:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the details of unprecedented price rise of petrol, diesel and LPG during the last three years and current year along with the reasons for hike in the prices despite second wave of Covid-19 pandemic and steps taken control/to uniform the prices of petroleum products across the country;

(b) the details of effect of price rise on the consumers in terms of GDP and inflation rate, if so, the steps taken to bring down the prices of these products along with policy to control the prices?

(c) the details of the details of revenue and taxes generated by the Government through the sale of petrol, diesel and LPG in the country during the last three years, year-wise and month-wise along with the usage of funds earned from petroleum products;

(d) the details of impacts on common people due to rise in the prices of petrol, diesel and LPG cooking gas including the policies adopted by the Government to bring down it;

(e) the details of increase/decrease in the price of crude oil in international market and the number of times the price of petroleum products came down/reduced in domestic market during the said period and pass on benefits to the consumers in the country, year-wise;

(f) the details of percentage of crude imported to meet the demand along with the mechanism adopted by the Government to examine the prices of petrol and diesel fixed by various petroleum companies including private companies in conformity with the variation in the international crude oil prices; and

(g) the details of new domestic cooking gas connections provided by the various marketing companies during the last one year, State-wise and month-wise?

BPCL Dividend

221. ADV. A.M. ARIFF:
DR. AMAR SINGH:
SHRI BENNY BEHANAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the annual dividend from the Bharat Petroleum Corporation Limited (BPCL) during the last ten years;

(b) the projected annual dividends and other receipts from BPCL for the next ten years;

(c) the current valuation(s) of BPCL by the Government, employee unions, and any other stakeholders;

(d) whether the Government is taking any steps to ensure proper price discovery in the valuation process for BPCL and if so, the details thereof; and

(e) whether the expected receipts from disinvestment exceed the projected receipts from dividends by BPCL and if so, the details thereof?

LMO supplied by Petroleum Sector Companies

222. SHRI NALIN KUMAR KATEEL:
SHRI JASWANT SINGH BHABHOR:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether Petroleum sector companies, across the country, belonging to the Public as well as the Private sectors, have supplied the life-saving Liquid Medical Oxygen (LMO) to the country, if so, the details thereof, State-wise during the last three months;

(b) the number of Oxygenated Beds established by the Petroleum sector in the country so far, State-wise;

(c) whether there is any plan to open hospitals with oxygen beds in the backward and tribal areas of Gujarat; and

(d) the details of the plan of the Government for opening more oxygen bottling and re-filling plants in Gujarat at the same time?

Funds Sanctioned to Maharashtra

223. SHRI VINAYAK RAUT:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the total funds sanctioned and released to the State of Maharashtra and utilised by Government of Maharashtra for various projects during the last three years and the current year;

(b) if so, the details thereof; and

(c) if not, reasons therefor?

Polytechnic Colleges and Hostels

224. SHRI RAJAN VICHARE:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether the Government of Maharashtra has requested to open Polytechnic Colleges and Hostels in the State if so, the number of Government Polytechnic Colleges and hostels opened in Maharashtra during the last three years;

(b) the district-wise and year-wise details of the financial assistance provided to open Polytechnic Colleges during the last three years; and

(c) if not, the reasons therefor?

Cultural Mapping Data on Art and Literature

225. SHRI D.K.SURESH:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has taken any steps for cultural mapping data on art and literature forms of the State of Karnataka;

(b) if so, the details thereof;

(c) whether the Government has taken any steps to promote Karnataka cultural heritage including Sharana, Sufi and Dasa saahitya in the country; and

(d) if so, the details thereof and the response of the Government in this regard?

Promotion of Local Tourism

226. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has implemented schemes for the promotion of local tourism in the country and if so, the details thereof;

(b) whether the Government has set up any information centres in the country for raising awareness regarding local tourism and to promote local religious and non-religious spots to the tourists coming from both outside and within the State; and

(c) if so, the details thereof?

Women Trained under the Revised Scheme

227. SHRI JAYADEV GALLA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the percentage of the budget allocated for the Pradhan Mantri Kaushal Vikas Yojana in January 2021 and utilization thereof;

(b) the number of people proposed to be trained in 2021 and already been trained so far, State-wise;

(c) the percentage of women trained under the revised scheme in the first half of 2021?

Atmanirbhar Bharat Packages

228. MS. S. JOTHIMANI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of allocations of 20 lakh crore Atmanirbhar Bharat packages, Scheme-wise and Sector-wise;

(b) the number of industries benefitted through 20 lakh crore Atmanirbhar Bharat packages in the State of Tamil Nadu and Karur Parliamentary Constituency;

(c) the number of MSMEs that have availed the Emergency Credit Line by the State;

(d) the number of MSMEs that have availed the Emergency Credit Line scheme in Karur, Trichy, Dindigul and Pudukottai districts;

(e) the number of registered MSMEs that are ineligible to avail Emergency Credit Line Scheme by the State;

(f) whether the Government is planning to extend the scheme to include ineligible MSMEs and if so, the details thereof; and

(g) whether the Government is planning to introduce loan subsidies or reduced rate of interests to revive the MSMEs and if so, the details thereof?

Investment in Rural Areas

229. DR. ALOK KUMAR SUMAN:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether it is fact that the Government has a special plan to increase investment in rural areas in the country including district Gopalganj of Bihar, if so, the details thereof;

(b) whether the Government has taken any measures to spread awareness and protect small investors in the country including Gopalganj of Bihar, if so the details thereof and if not, the reasons therefor; and

(c) whether the Government has amended the Companies Act in relation with the protection of investors, if so, the details thereof?

CSR Funds

230. SHRI ANNASAHAB SHANKAR JOLLE:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) the yearly expenditure of CSR funds under legally mandated law;

(b) whether the changes in its administration and utilisation is evaluated against the funds spent;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether the data is available on the same is district and State-wise expenditure for proper planning and analyzing; and

(e) if so, the details thereof and time by which the same will be available in near future?

NEW DELHI;
July 13, 2021
Ashadha 22, 1943 (Saka)

UTPAL KUMAR SINGH
Secretary General

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**LOK SABHA
CORRIGENDUM**

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New Delhi
July 15, 2021.
Ashadha 24, 1943, (Saka)

UTPAL KUMAR SINGH
Secretary General

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